



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/1206/2013 IN MAC APP SL. NO. 192837, LCR 3 NOS.	MUSTT. NOSIA KHATUN Versus ARCHANA DEY and ORS.	MS.J CHETRY MS.M BORA MS.A GOGOI	MRS.B ACHARYA MR.S K GOSWAMI MR.A ACHARYA
2	MC/2806/2013 IN MAC APP SL. NO. 209929	UNITED INDIA INSURANCE CO. LTD., Versus MD. HATIM ALI @ MD. HABIB ALI and 2 ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR. K K DUTTA
3	I.A./167/2015 in MACApp./245912/2015	MUST. KULSUMA BEGUM and ANR Versus struck off	MR.M TALUKDAR	MSP DEHINGIA(R-4) MR.S K GOSWAMI(R-2) MS.M CHOUDHURY(R-4) MR.N BARMAN(R-2) MR.S DUTTA(R-4) MR.C SHARMA(R-4) MR.SIDHANT DUTTA(R-4)
	WITH MACApp./245912/2015 (Filing Number)	MUST KULSUMA BEGUM and ANR Versus SRI PRADIP KUMAR DEKA and 3 ORS		
4	MC/1162/2015 IN MAC APP SL. NO. 244632	NEW INDIA ASSURANCE CO. LTD. Versus SMTI TRISHNA KALITA and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. G CHOUDHURY(R-2) MR.P BORAH(R-2) MR.A K HALOIR-2
5	I.A./2505/2015 in MACApp./260897/2015	MD. DIDARAT ALI Versus MRS. MINU BEGUM and 6 ORS,	MR.P K GOGOI MR.N AHMED MR.B BURAGOHAJIN MR.J P KACHARI	MR.S K GOSWAMI(R-7) MR.B K GOSWAMIR-7 MR.R KATHKATIA(R-7)
	WITH MACApp./260897/2015 (Filing Number)	MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS		
6	I.A.(Civil)/1598/2016 in MACApp./280390/2016	UNITED INDIA INSURANCE CO. LTD. Versus MAHESH DEKA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-5 MRSISHIR DUTTA(R-5) MSN KALITA(R-5) MR.C SHARMA(R-5) MR.SIDHANT DUTTA(R-5)
	WITH MACApp./280390/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MAHESH DEKA and 4 ORS		

7	MC/93/2017 IN MAC APP SL. NO. 242169	NATIONAL INSURANCE CO. LTD. Versus BIRENDRA KR. SINGHA and 2 ORS,	MS.S ROY	MRS. P BARMAN (BORKAKOTI) (r-1) MR.G C PHUKAN(R-1) MR.S K SINGHR-1 MR.G UDDIN(R-1)
8	I.A.(Civil)/1624/2017 in MACApp./291972/2017 WITH MACApp./291972/2017 (Filing Number)	THE NATIONAL INSURANCE CO. LTD. Versus SMTI SUNALI ENGTIPI and 2 ORS, THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SUNALI ENGTIPI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA MS.R D MOZUMDAR MS.C MOZUMDAR	MR. K K DUTTA (R1) MS. R SAIKIA (R1)
9	I.A.(Civil)/1284/2018 in MACApp./260/2018 WITH MACApp./260/2018	SMT. SWARASWATI MANDAL Versus UCN CONSTRUCTION CO. PVT. LTD AND 6 ORS SMT SWARASWATI MANDAL Versus UCN CONSTRUCTION CO . PVT. LTD.AND 6	MR. A R SHOME MR B PUSHILAL MR. A R SHOME MR B PUSHILAL	MR. K K BHATRA (R3) MR. R K BHATRA (R3, R6) MS. S BURAGOHAIN (R3,R6) MS RIMPI DUTTA (R3)
10	I.A.(Civil)/3253/2018 in MACApp./816/2018 WITH MACApp./816/2018 WITH I.A.(Civil)/3254/2018 in MACApp./816/2018	ORIENTAL INSURANCE CO. LTD Versus RAHMAT ALI AND 8 ORS ORIENTAL INSURANCE CO. LTD Versus RAHMAT ALI AND 8 ORS ORIENTAL INSURANCE CO. LTD Versus RAHMAT ALI AND 8 ORS	MS S MOCHAHARI MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MS S MOCHAHARI MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MS S MOCHAHARI MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA	MR. A R AGARWALA Mr M U Ahmed MR FAIZUL HOQUE
11	I.A.(Civil)/4282/2018 in MACApp./14516/2018 WITH MACApp./14516/2018 (Filing Number)	MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. M TALUKDAR MR. A SHAKIL MR G S BORO
12	I.A.(Civil)/4372/2018 in MACApp./13837/2018 WITH MACApp./13837/2018 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SMTI DAYBAKI KALITA AND 3 ORS UNITED INDIA INSURANCE CO. LTD Versus SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	MR P K DAS MR. M BARUAH
13	I.A.(Civil)/420/2019 in MACApp./404/2019	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B CHAKRAVARTY MR. M TALUKDAR MR. U DAS MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6) MR. A SHAKIL MS THUYEKHRULU

	WITH MACApp./404/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS		
14	I.A.(Civil)/529/2019 in MACApp./1057/2019	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	
	WITH MACApp./1057/2019 (Filing Number)	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS	
15	I.A.(Civil)/613/2019 in MACApp./17838/2018	NATIONAL INSURANCE CO. LTD Versus SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	A G CHOUDHURY MR K K BHATTACHARYYA
	WITH MACApp./17838/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI PRAMILA GOGOI AND 2 ORS		
16	I.A.(Civil)/645/2019 in MACApp./1690/2019	SMT BHOIRABI SHARMA AND ANR Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. R C PAUL MS L DAS
	WITH MACApp./1690/2019 (Filing Number)	SMT BHOIRABI SHARMA AND ANR Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS		
17	I.A.(Civil)/657/2019 in MACApp./1562/2019	THE ORIENTAL INSURANCE CO. LTD Versus ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI MR R SHARMA MR. N BARMAN MR. A KALITA	MR. P SARMA (R1)
	WITH MACApp./1562/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT ANJUMONI SAIKIA AND 2 ORS		
18	I.A.(Civil)/710/2019 in MACApp./1247/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI JITUMONI KALITA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI
	WITH MACApp./1247/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI JITUMONI KALITA AND 2 ORS		
19	I.A.(Civil)/1481/2019 in MACApp./4316/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. HARIPRABHA GOGOI AND 4 ORS.	MD. A AHMED MR. A J SAIKIA MR G S BORO MR. B SONOWAL	MR. A K GUPTA (R-1 TO 3) MR. R S MISHRA (R-1 TO 3)
	WITH MACApp./4316/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI HARIPRABHA GOGOI AND 4 ORS		
20	I.A.(Civil)/1482/2019 in MACApp./4548/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SAIFUL ISLAM AND ANR	MD. A AHMED MR. A J SAIKIA MR G S BORO	MR. A AHMED (R1) U U KHAN (R1)
	WITH MACApp./4548/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SAIFUL ISLAM AND ANR		
21	I.A.(Civil)/60/2020 in MACApp./18024/2019	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	
	WITH MACApp./18024/2019 (Filing Number)	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR		

22	I.A.(Civil)/276/2020 WITH LCR 3 FILES in MACApp./15131/2019 WITH MACApp./15131/2019 (Filing Number)	SRI PROBHAT BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS SRI PROBHAT BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	
23	I.A.(Civil)/384/2020 in MACApp./18873/2019 WITH MACApp./18873/2019 (Filing Number)	ROHINI DEKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND ANR ROHINI DEKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. D DAS MR. B J TALUKDAR	MR S DUTTA MS C BORAH
24	I.A.(Civil)/1772/2020 in MACApp./6992/2020 WITH MACApp./6992/2020 (Filing Number)	ASIR UDDIAN SK Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. ASIR UDDIAN SK Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. (D)	MR. I A TALUKDAR	MR SISHIR DUTTA (R1) MS. S. MOCHAHARI (R1) MR S DUTTA (R1) MR. SIDHANT DUTTA (R1)
25	I.A.(Civil)/467/2021 in MACApp./414/2021 WITH MACApp./414/2021 (Filing Number)	DEBAJIT BHUYAN Versus DIPJYOTI DEKA AND ANR. DEBAJIT BHUYAN Versus DIPJYOTI DEKA AND ANR. A	MR. K K DUTTA MR. K K DUTTA	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
26	I.A.(Civil)/516/2021 in MACApp./3423/2020 WITH MACApp./3423/2020 (Filing Number)	ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 3 ORS SRI ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 4 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	MR P KALITA (r-3) MR. N M DUTTA (r-4) MRS S GOSWAMI (r-3) MS C BORAH
27	I.A.(Civil)/2431/2021 in MACApp./8242/2021 WITH MACApp./8242/2021 (Filing Number)	RASHMONI DAS Versus THE CHIEF SECRETARY AND ANR RASHMONI DAS Versus THE CHIEF SECRETARY, O/O THE SECRETARIATS GOVT. OF ARUNACHAL PRADESH AND ANR. A	B R DAS MR N SARMA	MR A CHANDRAN ADDL. SR. GA, ARUNACHAL PRADESH
28	I.A.(Civil)/347/2022 in MACApp./9405/2020 WITH MACApp./9405/2020 (Filing Number)	JANAKI DEKA AND 2 ORS Versus AKKABAR ALI AND 2 ORS. JANAKI DEKA AND 2 ORS Versus AKKABAR ALI AND 2 ORS. B	MR. S K GOSWAMI MS P SARMA MR. R SHARMA MR. S K GOSWAMI	MR. K K BHATTA MS M DAS MS JONA TALUKDAR MS R DEVI
29	I.A.(Civil)/3003/2022 IN MAC APP SL. NO. 8238/2021 in I.A.(Civil)/1775/2021 WITH I.A.(Civil)/3002/2022	MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD. MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS B R DAS	MS. R D MOZUMDAR MS. R D MOZUMDAR

30 I.A.(Civil)/3432/2022
in MACApp./13673/2022

ORIENTAL INSURANCE CO. LTD.
Versus
MUSSTT. NORECHA KHATUN AND ANR.

MR SISHIR DUTTA
MS. M CHOUDHURY
MS C BORAH

WITH

MACApp./13673/2022
(Filing Number)

ORIENTAL INSURANCE CO. LTD.
Versus
NORECHA KHATUN AND ANR. F

MS. M CHOUDHURY

WITH

I.A.(Civil)/13675/2022
(Filing Number)

ORIENTAL INSURANCE CO. LTD.
Versus
NORECHA KHATUN AND ANR. F

MS. M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2234/2022 FIXED	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
ADMISSION				
2	PIL/38/2020 FIXED	SARIM RONGPHAR AND 2 ORS. Versus UNION OF INDIA AND 14 ORS	MR. B BARUAH MS S HASNU	GA, ASSAM MR. B J TALUKDAR MR. B J TALUKDAR MR G BAISHYA (R-12) SC, AG MR R DHAR (R-2,3 7 TO 11) MR. P TALUKDAR MR. P TALUKDAR MR B GOGOI ASSTT.S.G.I. MR J CHUTIA (R-6 and 14) SC, K A A C SC, PWD
3	WA/249/2022 FIXED	TARANI KANTA RAY AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
4	WA/317/2022 CAVT. NO.09612/022, FIXED, CAVT./961/2022	PABITRA BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	MR. U K NAIR (FOR CAVEATOR) MR R SINGHA (FOR CAVEATOR) MR. A BORO (FOR CAVEATOR) MS N NEWME (FOR CAVEATOR) SC, BTC SC, PWD

5	WA/379/2022 FIXED	RAJIB CHANDRA SHIL Versus THE STATE OF ASSAM AND 8 ORS. A	MR. S BANIK MR. D. BORAH	GA, ASSAM MR. J M A CHOUDHURY
ORDERS				
6	PIL(Suo Moto)/3/2017 FIXED	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE
7	WITH PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
8	Mat.App./32/2019 FIXED, WITH LCR	SRI PRODIP KARMAKAR Versus SMTI. JUHIDEV KARMAKAR	MR. D DAS MR B CHANDA	MS. R B BORA MR. R DEV
	WITH I.A.(Civil)/2969/2019 in Mat.App./32/2019	SRI PRODIP KARMAKAR Versus JUHIDEV KARMAKAR	MR. B CHANDA	
9	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
10	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
11	Mat.App./4/2020 FIXED, WITH LCR	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH MR. A AHMED	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
	WITH I.A.(Civil)/392/2020 in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR FOR CAVEATOR
12	Cont.Cas(C)/420/2020 FIXED	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
13	WP(C)/4889/2020 FIXED	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL ASSTT.S.G.I.
14	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC

15	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
16	PIL/6/2022 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
	WITH PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
18	PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM
19	Mat.App./27/2022 FIXED, WITH LCR	JITURAJ BARMAN Versus KABITA DAS (BARMAN)	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	MR. M RAHMAN MS C TALUKDAR MS A AHMED MR R SARKAR
20	Cont.Cas(C)/40/2022 FIXED	GS-173517H SRI C CHANDRA KUMAR Versus DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
21	PIL/67/2022 FIXED	BIJAN CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM
22	WA/323/2022 FIXED	WAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. MR. A DEKA (r-5)
	WITH I.A.(Civil)/3021/2022 in WA/323/2022	WAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU.
23	WP(C)/6395/2022 FIXED	BIJAY LASHMI BARUAH Versus UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
HEARING				
24	WP(C)/5189/2017 FIXED	PURNIMA MALAKAR @ PURNIMA MALI @ PURNIMA PAUL @ PURNIMA LAXMI PAUL Versus THE UNION OF INDIA and 11 ORS.	MR.A K PURKAYASTHA MR.R C PAUL	MR.A K SARKAR MR.D K DEY(Rly.Adv.) MR. P MAHANTA (R11) MR. R B GOHAIN (R11) MR P AGARWAL (R11) SC, NF RLY
	WITH I.A.(Civil)/2286/2022 in WP(C)/5189/2017	CHAMPA MALAKAR Versus THE UNION OF INDIA and 12 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI	MR. R C PAUL

<p>25 WITH WP(C)/3400/2017 CAVT. NO. 288/2017</p>	<p>UNION OF INDIA and 9 ORS. Versus SMT. SIPPO KHAN @ SIPPO MALAKAR and 2 ORS.</p>	<p>MSB DEVI MR.D K DEYRly.Adv. MS.C DAS</p>	<p>MR.A K BORA(R-1) MR.R C PAULR-2 MR H K J AHMED (r-1) MS. B DAS (r-1) MS.K GOGOI(R-1) MR.A SHAKIL(R-2) FOR CAVEATOR MR.D SINGH</p>
<p>26 WA/73/2019 FIXED, WITH WP(C)/5581/2013 (D/O)</p>	<p>THE STATE OF ASSAM Versus MD HUSSAIN ALI</p>	<p>MR. H RAHMAN,ADDL. A.G.ASSAM. MR. B J GHOSH, ADDL. S.G.A.ASSAM.</p>	<p>MR R ISLAM MR. N DEKA MD R ISLAM MR D N SARMA S K DAS</p>

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER**

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/7514/2022 FIXED	TOZIM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/7814/2022 FIXED	MD. JAINAL UDDIN @ JAINAL ABDIN Versus THE UNION OF INDIA AND 4 ORS.	MS B B AHMED MR R ISLAM MR R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
3	WP(C)/7827/2022 FIXED	WAYES ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/7957/2022	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

5	WP(C)/7972/2022	KHETRA MOHAN BISWAS Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/7974/2022 B/O	ANOWAR HUSSAIN @ MD. ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR A K DAS J. AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/7983/2022	WAYES ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

8	WP(C)/6337/2021 FIXED, WITH LCR	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/6252/2022 FIXED, WITH LCR	NUR MOHAMMAD Versus THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

10	I.A.(Civil)/627/2019 FIXED, WITH PIL/44/2010 (D/O) in PIL/44/2010	POLICY GROUP FOR PEOPLES RIGHT AND ANR. Versus THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI MS. S CHAKRAVARTY	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
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12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
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15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



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[For Monday,12th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
2	Arb.P./16/2022 FIXED	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
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15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Monday, 12th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4467/2021 B/O	MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MR. P MAHANTA MR. A K DUTTA MS. P SAHARIA	SC, SEC. EDU.
2	WP(C)/4/2022 B/O	NUREJA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM MR A HAQUE SC, FINANCE
MOTION				
3	WP(C)/3729/2021	HAREKRISHNA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, SEC. EDU.
4	WP(C)/4107/2021	ISFAQUE AHMED Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M HUSSAIN MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
5	WP(C)/6980/2021 FIXED	JAKIR HUSSAIN CHOUDHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MS B DAS	SC, ELEM. EDU MR. A K DUTTA (r-6) MR. B PURKAYASTHA (r-6)
6	WITH Cont.Cas(C)/174/2020	SAJAL DAS AND 40 ORS. Versus MANINDER SINGH, IAS AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
7	Cont.Cas(C)/610/2022 FIXED	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	SC, SEC. EDU. MR S M T CHISTIE SC, FINANCE DEPTT.
8	Cont.Cas(C)/740/2022	DEBO MALI Versus KURTHI JALLI AND ANR	MS. R KALITA MS N BORDOLOI	

9	AB/3553/2022 FIXED	ARDHENDU DATTA Versus THE STATE OF ASSAM	MR. S BANIK MR. D. BORAH	PP, ASSAM
10	WP(C)/4413/2022	RANADHIR ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/7503/2022 FIXED	ABDUL KADER Versus THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR S HUSSAIN	SC, SEC. EDU. MR. A R BHUYAN (r-5) MR. W RAHMAN (r-5)
12	WP(C)/7523/2022 FIXED	JENIFER SATHOULIU Versus THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MRS. R RONGMEI MS. S DEVI	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
13	WP(C)/7669/2022 FIXED	TIRTHA BAHADUR CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	SC, SEC. EDU. SC, SEC. EDU. SC, AG
14	WP(C)/7769/2022 FIXED	MANASH PRATIM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	SC, SEC. EDU. GA, ASSAM
15	WP(C)/7789/2022 FIXED	RINTU RANJAN PHUKAN Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
16	WP(C)/7952/2022	UTPAL PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/7955/2022	DILOWARA PARVEEN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, ELEM. EDU GA, ASSAM
18	WP(C)/7956/2022	JYOTISHMITA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY MR. R NATH	SC, ELEM. EDU GA, ASSAM
19	WP(C)/7958/2022	DIPANKAR SATOLA Versus THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, HEALTH
20	WP(C)/7959/2022	KUMARGATI HILLS M E MADRASSA Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	SC, ELEM. EDU GA, ASSAM
21	WP(C)/7960/2022	LUFTOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR. R I DEWAN	SC, SEC. EDU. GA, ASSAM
22	WP(C)/7961/2022	ANJANA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI P. DEKA	SC, SEC. EDU.
23	WP(C)/7963/2022	NIBEDITA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, HIGHER EDU
24	WP(C)/7978/2022	INDRAMOHAN DAS AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU
25	WP(C)/7987/2022	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
ADMISSION				
26	WP(C)/320/2018 B/O, WITH WP(C)/1526/2012 (D/O), REVIEW PET./21/2013 (D/O), WA/341/2007 (D/O), WP(C)/6221/2001 (D/O)	SYED NAJIRUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	MR. U K NAIR MR. M P SARMA
27	WP(C)/586/2022 B/O	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)

28	WP(C)/2671/2022 B/O	YOGESH PRAJAPAT AND 244 ORS. Versus NATIONAL MEDICAL COMMISSION AND 9 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	SC, HEALTH
ORDERS				
29	Review.Pet./115/2019 WITH WP(C)/60/2017(D/O)	BHADRA KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MS A DAS MS. D SHARMA	SC, SEC. EDU.
30	Review.Pet./61/2020 WITH WP(C)/286/2016(D/O) WITH WP(C)/7560/2003(D/O) WITH WP(C)/3861/2004(D/O) WITH WP(C)/1622/2003(D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
31	Review.Pet./37/2021	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
WITH				
32	WP(C)/7099/2015	ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN	SC, SECONDARY EDUCATION
33	Cont.Cas(C)/79/2021 B/O	NARESWAR PATOWARY AND 26 ORS. Versus PREETOM SAIKIA, IAS AND ANR.	MD A HUSSAIN MR. A S CHOUDHURY	
34	Cont.Cas(C)/23/2022 FIXED	SMTI SAJAL KAMAL DAS Versus PREETOM SAIKIA, IAS AND 3 ORS	MR. S HAZARIKA MR S SARMAH	MR. D SAIKIA (R4) MR S M T CHISTIE (r-1,2) MS. P CHAKRABORTY (r-1,2) MR. R MAZUMDAR (R4) MR. I ALAM MR. U SARMA (R4) MS H TERANGPI MS H TERANGPI
35	Review.Pet./30/2022 WITH WP(C)/5069/2021(D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
36	Review.Pet./78/2022 WITH WP(C)/1052/2022(D/O)	PRADIP KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM
37	Cont.Cas(C)/194/2022 B/O	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	
38	Cont.Cas(C)/507/2022 B/O	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	
39	WP(C)/716/2022 B/O	SAILENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
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16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



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[For Monday,12th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AT 10:30 AM AND
WILL RISE AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3353/2022	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	PP, ASSAM
2	Bail Appln./3412/2022	REJUDDIN AHMED Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA MR. A ROB	PP, ASSAM
3	Bail Appln./3413/2022	AHMED ALI Versus THE STATE OF ASSAM	MR F K R AHMED M U BARBHUYAN	PP, ASSAM
4	Bail Appln./3416/2022	BHAIRAB MAHANTA Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
5	Bail Appln./3419/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. S DUTTA MS R MAHANTA	PP, ASSAM
6	Bail Appln./3420/2022	ABDUL RAHMAN@RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	Bail Appln./3421/2022	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
8	Bail Appln./3426/2022	HANIF ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
9	Bail Appln./3428/2022	ASMINA BEGUM Versus THE STATE OF ASSAM	MR D K BORDOLOI MR S SARMA	PP, ASSAM
ADMISSION				
10	WP(C)/983/2021 PART-HEARD, FIXED	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
	WITH I.A.(Civil)/913/2021 in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE

11	WITH WP(C)/317/2021	CHAMEN ALI AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	WITH I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI Versus CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
12	WITH WP(C)/1018/2021	ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
13	WITH WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
14	WITH WP(C)/2414/2021	AMIR ALI AND 7 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1808/2022	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
16	Bail Appln./2237/2022 WITH SCANNED COPY OF CD.	AMSER ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
17	Bail Appln./2491/2022 WITH LCR.	MD KARIM BADSHA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	Bail Appln./2809/2022 WITH OFFICE NOTE, LCR FILE, FIXED	MUZAHARUL ISLAM @ MD. MUZAHARUL ISLAM Versus THE STATE OF ASSAM	MR. M S ALAM	PP, ASSAM
19	Bail Appln./2867/2022 WITH LCR.	DEEPIYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
20	Bail Appln./2996/2022 WITH OFFICENOTE.	SHARUN KHAN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	MR. S C KEYAL, SC, NCB PP, ASSAM
21	Bail Appln./3009/2022 WITH OFFICE NOTE, FIXED	SOHRAB ALI @ SORHAB ALI Versus THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
22	Bail Appln./3072/2022 WITH LCR.	ANIL BORAIAK Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM
23	Bail Appln./3110/2022	ABBAS ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
24	Bail Appln./3159/2022 FIXED	ABDUL BATEN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK MISS. R R KAKATI MR R KARIM MR. Y ALI	PP, ASSAM

25	Bail Appln./3166/2022 WITH OFFICE NOTE, FIXED	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M R KHANDAKAR	PP, ASSAM
26	Bail Appln./3220/2022 FIXED	JWNGSAR RAMCHIARY Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
27	Bail Appln./3246/2022 WITH LCR, FIXED	SURHAB ALI @ SURAF ALI Versus THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM
28	Bail Appln./3251/2022 WITH OFFICE NOTE, FIXED	MD. HAJRAT ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
29	Bail Appln./3265/2022 FIXED	SUJIT DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	PP, ASSAM
30	Bail Appln./3280/2022 FIXED	HASEN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
31	Bail Appln./3355/2022 FIXED	MD. SARFORAS ANSARY Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
BAIL HEARING				
32	AB/2172/2022 FIXED	RUHI DAS SAHA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
33	AB/2438/2022	NAZRUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
34	AB/2776/2022 FIXED	HURMUJ ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
35	AB/3053/2022 FIXED	KAMALJIT SINGHA @ SRI KAMAL JEET SINGH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM SC, EXCISE DEPTT.
36	AB/3270/2022 WITH OFFICE NOTE, FIXED	SAIFUL ISLAM @ MONA Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
37	AB/3310/2022 FIXED	SHYAM KISHORE RAI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
38	AB/3398/2022	HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
39	AB/3423/2022 FIXED	ABDUL ALI @ MD ABDUL ALI Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR. B DEKA MS K BORAH	PP, ASSAM
40	AB/3444/2022 FIXED	GANESH DAS Versus THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
	WITH I.A.(CrI.)/774/2022 in AB/3444/2022	GANESH DAS Versus THE STATE OF ASSAM,	MR. S K JAIN MR P K KALITA	PP, ASSAM
41	AB/3488/2022 FIXED	MD ROSTUM ALI AND ANR Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
42	AB/3601/2022 FIXED	SOFIQL ALOM CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
43	AB/3610/2022 FIXED	MD. AINUL HAQUE Versus THE STATE OF ASSAM	MR R BAISHYA	PP, ASSAM

ORDERS

44	Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
	WITH			
45	Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
46	I.A.(Civil)/863/2020 TEST CASE 1/2014(D/O) in Review.Pet./16638/2019 WITH Review.Pet./16638/2019 (Filing Number) WITH I.A.(Civil)/16640/2019 (Filing Number)	LILY BASUMATARY AND 3 ORS Versus SMT. UDASHI BASUMATARY AND 2 ORS LILY BASUMATARY AND 3 ORS Versus SMT. UDASHI BASUMATARY AND 2 ORS LILY BASUMATARY AND 3 ORS Versus SMT. UDASHI BASUMATARY AND 2 ORS	MR. A K JAIN	
47	I.A.(Civil)/2276/2021 in Co.Pet./3/2015 WITH Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR. M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	MR G KHANDELIA MR. K DEKA DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	DR. A SARAF MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	WITH I.A.(Civil)/2575/2022 in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) Versus M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
48	I.A.(Civil)/1784/2022 in Co.Pet./10/2015 WITH Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS. HDFC BANK LIMITED Versus CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR K KHANNA MS M DAS MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. G DUTTA MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
HEARING				
49	WP(C)/1307/2015 PART-HEARD	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	SC, ASLSA MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2271/2021 B/O	RANJIT CHAUHAN Versus THE UNION OF INDIA AND 8 ORS	MR A V SINGH MR P R BORA	ASSTT.S.G.I.
2	WP(C)/2946/2021	SHASHADHAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DAS SC, PWD	GA, ASSAM
3	Cont.Cas(C)/733/2022	TULESWAR CHUNGKRANG Versus SYEDIAN ABBASI, IAS AND ANR	MR F A LASKAR MR. D H MOZUMDER	
4	Cont.Cas(C)/734/2022	DIPEN BORO AND 61 ORS Versus DIGANTA BORAH AND 2 ORS	MR. S SAHU D A SANGMA	
5	Cont.Cas(C)/735/2022	KAMAL KRISHNA TALUKDAR AND 6 ORS Versus AJAY BHALLA AND 3 ORS	MR. B ZAMAN MR. S SUTRADHAR	
6	Cont.Cas(C)/736/2022	PROSHANJIT DAS AND 5 ORS Versus AJAY KUMAR BHALLA AND 3 ORS	MR. B ZAMAN MR. S SUTRADHAR	
7	Cont.Cas(C)/737/2022	DR SOLEMAN ALI Versus DR SIDDHARTH SINGH AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
8	Cont.Cas(C)/738/2022	ANURADHA ENDOW AND 4 ORS Versus RAKESH AGARWAL AND ANR	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	
9	WP(C)/3554/2022	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
10	WP(C)/4913/2022	DEBOJIT DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. J A AHMED	SC, CO OP
11	WP(C)/6316/2022 B/O	SARAIGHAT SECURITY SERVICE Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA SC, AGRI. DEPARTMENT	GA, ASSAM SC, AAU

12	WP(C)/6717/2022	SAMARJIT BISWAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. T R GOGOI, SC, ASSAM STATE HOUSING BOARD
13	WP(C)/6723/2022	JITU CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	ASSTT.S.G.I.
14	WP(C)/7005/2022 B/O	MRIDUL BORAH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. K GOGOI DY.S.G.I.
15	WP(C)/7379/2022 B/O	MANTU BARMAN Versus THE UNION OF INDIA AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, L G B R I M H DY.S.G.I.
16	WP(C)/7548/2022 FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM AND 4 ORS	M ALAMGEER M ALAMGEER	SC, PWD
17	WP(C)/7550/2022	AKHTARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. M R SODIAL MR K BROOK MS S Z HAYAT H. BHARALI	GA, ASSAM SC, AG SC, HEALTH
18	WP(C)/7578/2022 B/O	PUJA DAS Versus THE UNION OF INDIA AND 3 ORS	MR MINTU SAIKIA	MR. B CHAKRAVARTY DY.S.G.I.
19	WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM
20	WP(C)/7964/2022	DILIP BHUYAN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS. D BRAHMA	GA, ASSAM SC, APDCL
21	WP(C)/7965/2022	MAHENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. P DEKA	GA, ASSAM SC, PWD
22	WP(C)/7968/2022	MOMEE GOGOI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. GA, ASSAM
23	WP(C)/7973/2022	BIDYAMANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
24	WP(C)/7980/2022	PRATIVA DAS Versus THE UNION OF INDIA AND 2 ORS	MR. J LASKAR MR R DAS	DY.S.G.I.
25	WP(C)/7982/2022	HASINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR. M A LASKAR MR R HOQUE	GA, ASSAM SC, AG SC, FINANCE
26	WP(C)/7988/2022	TAKZELUNGLE JEME Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, DIMA HASAO SC, FINANCE
<u>ADMISSION</u>				
27	WP(C)/3119/2015	HASAN ZAMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	SC, AG MR.U K NAIR SC, PENSION & PUBLIC GRIEVANCES
28	WP(C)/3146/2015	NABA KUMAR MEDHI Versus THE STATE OF ASSAM and 2 ORS,	MR.U HAZARIKA MR.S KALITA MR.H DAS MS.T SOM MR.R BORGHAIN	MR. P N GOSWAMI SC, P H E

29	WP(C)/5214/2015	FAKRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.N ISLAM MR.K MIRA MS.L WAJEEDA MRM A BARBHUIYA	GA, ASSAM(R1-3)
30	WP(C)/5289/2015	RANENDRA BAGLARY and 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R J DAS MR.A LAL	GA, ASSAM SC, BTC
31	WP(C)/3408/2016 FIXED	SMTI. PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.
	WITH			
32	WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
33	WP(C)/413/2017 FIXED	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA ASSTT.S.G.I.
	WITH			
34	WP(C)/428/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) ASSTT.S.G.I.
	WITH			
35	WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM ASSTT.S.G.I.
	WITH			
36	WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) ASSTT.S.G.I.
37	WP(C)/2837/2017 FIXED	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, HEALTH SC, FINANCE SC, BTC
38	WP(C)/4243/2017 FIXED	NAREN BORA and 141 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.D MAHANTA	SC, CO-OP. SC, FINANCE
	WITH			
39	WP(C)/5232/2017	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
40	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
41	WP(C)/6765/2019 WITH OFFICE NOTE	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE

42	WP(C)/5421/2020 CAVT. NO.07092/020, B/O	SOMA NATH Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY MR. T A CHOUDHURY FOR CAVEATOR SC, REVENUE
WITH				
43	WP(C)/4949/2020 CAVT. NO. 07092/020,	ANUPOM SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. A Y CHOUDHURY, FOR CAVEATOR MR. N H LASKAR MR. T A CHOUDHURY (R 5- 11) SC, REVENUE
44	WP(C)/349/2021 FIXED	ESMITARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM MR. R ISLAM
45	WP(C)/969/2021 FIXED	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
46	WP(C)/1615/2021	SANJU ENGTI KATHAR AND 2 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	SC, APDCL SC, K A A C
47	WP(C)/3919/2021	MASTAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
48	WP(C)/5531/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I.
49	WP(C)/456/2022 B/O	MOMOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, AG MR. S K MEDHI (r-4)
50	WP(C)/938/2022 FIXED	RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
51	WP(C)/1747/2022 FIXED	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM
52	WP(C)/3841/2022 B/O	FARHANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
53	WP(C)/5440/2022	GEETAM SINGH CHAHAR Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA	MS. B SARMA ASSTT.S.G.I.
ORDERS				
54	WP(C)/889/2020 WP(C) 3920/17(D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH

HEARING

55	WP(C)/3525/2015 B/O	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE CO. LTD. and 3 ORS,	MS.S BHUYAN MR S N SARMA SENIOR ADVOCATE MR.B D KONWAR MR. K BHATTACHARJEE MR.R KALITA MR. M SAIKIA MS B TALUKDAR MR.R SALOI MRB KAUSHIK MRS.J M KONWAR MR.K TADO	MS.N MODIR-1 MS.P HAJURI(R-3) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
WITH				
56	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR S SARMA MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
57	WP(C)/4500/2015 FIXED	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
WITH				
58	WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
WITH				
59	WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6941/2021 B/O	MR. SIDDHESWAR DEKA @ SIDESWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC. REVENUE
2	Cont.Cas(C)/691/2022	CHARAN BORGAYARY Versus ANURAG GOEL	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	
3	Cont.Cas(C)/739/2022	UPJAN BEWA @ RUPJAN BEWA Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
4	WP(C)/3204/2022 B/O	RANJITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
5	WP(C)/3978/2022	HRISHIKESH ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS N. SINGHA MR. D S SINGH	GA, ASSAM SC, EXCISE DEPTT.
6	WP(C)/6659/2022	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H BARUAH MR P BORAH	GA, ASSAM SC, GMC SC, PCB
7	WP(C)/6716/2022	MRS UMESH Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM
8	WP(C)/6777/2022	SHASHIPRABHA DEKA MANDAL @ SHASHIPRABHA DEKA @ SHASHIPRABHA MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM MRS. R S CHOWDHURY SC, LEGAL AID
9	WP(C)/7014/2022	ABHISHEK MITTAL Versus UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
10	WITH WP(C)/4975/2022	ABHINAV MITTAL Versus THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
11	WP(C)/7031/2022	DINAMANI HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR A N AHMED MR P K KALITA	SC. WATER RESOURCE DEPTT.
12	WP(C)/7234/2022	MOIJUDDIN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM

13	WP(C)/7287/2022	KHOKAN ROY Versus THE STATE OF ASSAM 2 ORS	MR. S CHAUHAN MR. P MAZUMDER N ALAM M. BORUAH	SR. GA, ASSAM SC, REVENUE
14	WP(C)/7307/2022	SANJIB TAMULI Versus THE STATE INFORMATION COMMISSIONER AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
15	WP(C)/7341/2022	SANJIB TAMULI Versus THE STATE INFORMATION COMMISSION AND 5 ORS	MR N M HAZARIKA	GA, ASSAM
16	WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
17	WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
18	WP(C)/7400/2022 FIXED	GUNADHAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	GA, ASSAM
19	WP(C)/7468/2022 FIXED	KHARUPETIA AGRICULTURIST MARKETING CO. OP. SOCIETY LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE
20	WP(C)/7650/2022 WITH OFFICE NOTE	GAIL (INDIA) LIMITED AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO	SC, GST DY.S.G.I.
21	WP(C)/7718/2022 FIXED	SURESH DOLEY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G PEGU MR B KAUSHIK MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, CO OP
22	WP(C)/7951/2022	JABORIKUCHI GAON UNNAYAN SAMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE
23	WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
24	WP(C)/7954/2022	CHANDRA BEY Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A RAHMAN MD S A MONDAL	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C SC, PWD
25	WP(C)/7967/2022 B/O	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
26	WP(C)/7969/2022	ALI HUSEN AND 79 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
27	WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
28	WP(C)/7971/2022	MANJU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	SC, P AND R.D. GA, ASSAM MR. R DUBEY SC, A S E C
29	WP(C)/7975/2022	PUSPADHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ MR. D J BORAH	GA, ASSAM
30	WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MD. A MATLIB	GA, ASSAM SC, REVENUE
31	WP(C)/7979/2022	PULLAKESH BHATTA Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA MR. B. KUMAR	SC, P H E SC, FINANCE
32	WP(C)/7986/2022 CAVT. NO.14112022,117800013972022,117800011732022,117800011242/022,	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 15 ORS	MR S MUKTAR G UDDIN MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	SC, P AND R.D. GA, ASSAM MS. S B CHOUDHURY (FOR CAVEATOR) MR. S K DAS (FOR CAVEATOR)
33	WP(C)/7989/2022	KARTIK BASAK AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM SC, GMC

ADMISSION

34	WP(C)/6342/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
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	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
35	WITH WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
36	WP(C)/3534/2021 FIXED	MUNNA BALMIKI @ MUNNA KUMARI BALMIKI Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA	GA, ASSAM SC, GHC (R-2,3) SC, FINANCE
37	WP(C)/6434/2021 B/O	ON THE DEATH OF ABUL FOJOL PRODHANI, HIS LEGAL HEIRS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM MR A RAHMAN (r-7,8) SC, REVENUE
38	WP(C)/7113/2021 B/O	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
	WITH WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MR. A WAHAB MS. R CHOUDHURY	GA, ASSAM SC, REVENUE
40	WP(C)/1872/2022 B/O	ANISUL ALOM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
41	WP(C)/1960/2022 FIXED	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	SC, FINANCE SC, ATPPF
	WITH I.A.(Civil)/3135/2022 in WP(C)/1960/2022	M/S UMATARA TEA COMPANY AND 3 ORS. Versus BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND 4 ORS. F	MR. SAILENDRA DEKA MS. J BORO MR J DAS	MR K TALUKDAR
42	WP(C)/1995/2022 B/O	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
43	WP(C)/2498/2022 FIXED	RADIANT ENGINEERING COMPANY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MR. B J TALUKDAR (R4) MR. K BAISHYA (R4) MS P DEVI (R4)
	WITH I.A.(Civil)/3155/2022 in WP(C)/2498/2022	THE MARIANI MUNICIPAL BOARD Versus RADIANT ENGINEERING COMPANY AND ANR F	MR. B J TALUKDAR MR. K BAISHYA MS P DEVI	MR. P J SAIKIA, SR. ADV MR. R S MISHRA
44	WP(C)/2626/2022 FIXED	M/S GOSWAMI ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	SC, IRRIGATION
45	WP(C)/3624/2022 B/O	TURAB ALI Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, WATER RESOURCE

46	WP(C)/6228/2022 B/O	HUSSAIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	GA, ASSAM MR H R CHOUDHURY (R-5) S. TALUKDAR (R-5)
47	WP(C)/6551/2022 CAVT. NO.11592/022, FIXED	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM MR. M S MONDAL	MR. A F N U MOLLAH MR J ABEDIN (R8, R9, R12, R14) SC, P AND R.D. GA, ASSAM MR H DAS (r-4,16,17) MR. K I MAZUMDER (R8, R9, R12, R14) FOR CAVEATOR
	WITH I.A.(Civil)/3273/2022 in WP(C)/6551/2022	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM	MR. A F N U MOLLAH SC, P AND R.D.
48	WP(C)/7104/2022 FIXED	BHABANANDA DOLEY Versus THE UNION OF INDIA AND 3 ORS	MR. J KALITA	SC, TAXATION MR. B CHOUDHURY, SC STATE GST DY.S.G.I.
49	WP(C)/7597/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. K GOGOI (C.G.C.) DY.S.G.I. SC, I R C T C
	WITH I.A.(Civil)/3626/2022 in WP(C)/7597/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
	WITH			
50	WP(C)/7138/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. B DEKA (R-1,2,5) DY.S.G.I. SC, SC, IRCTC
	WITH			
51	WP(C)/7624/2022	M/S KRISHNA ENTERPRISES AND ANR. Versus THE UNION OF INDIA AND ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R4, R5) MRS. R DEVI MS. N K DEVI (R4, R5) MR. N ANIX SINGH (R4, R5) DY.S.G.I. SC, SC, IRCTC
	WITH I.A.(Civil)/3624/2022 in WP(C)/7624/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S KRISHNA ENTERPRISES AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
<u>BAIL HEARING</u>				
52	AB/3375/2022 FIXED	DHAMENDRA GOGOI Versus THE STATE OF ASSAM	MR. A R SHOME MR. S CHAUHAN	PP, ASSAM
<u>ORDERS</u>				
53	WP(C)/1796/2022 FIXED	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ (r-3,4) MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4)
54	WP(C)/4839/2022 B/O	RAJESH PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
	WITH WP(C)/5914/2022	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5)
ORDER NO STEPS				
2	WP(C)/2370/2021	ANUJ KUMAR DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU MR. A J DAS MR P DEKA
3	WP(C)/2596/2021	ABDUS SALAM PRODHANI Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA	SC, SEC. EDU.
4	WP(C)/2931/2021	HUSNA BEGOM LASKAR @ HUSNA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU
ORDER (IMPLEADMENT OF PARTY)				
5	I.A.(Civil)/1623/2022 in WP(C)/433/2021	DR. NIRUPAMA BHATTACHARYYA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D DAS SR. ADV MR. N SARKAR MR P K BASU MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. A GOYAL MR. A CHOUDHURY
	WITH WP(C)/433/2021	NIRUPAMA BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR MR. A GOYAL (R-4) MR. A CHOUDHURY (R-4) MS R OJAH (R-4)

6	I.A.(Civil)/3417/2022 FIXED in Cont.Cas(C)/219/2019 WITH Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. Versus DILIP CHANDRA NATH AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
		DEBJANI DEBNATH AND ANR. Versus DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
7	WITH Cont.Cas(C)/230/2019	GOPALJI MISHRA AND 9 ORS. Versus DILIP CHANDRA NATH AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY MRS. A GAYAN ASSTT.S.G.I. SC. ASSAM UNIVERSITY
8	I.A.(Civil)/3445/2022 WP(C)/724/2009(D/O) WP(C)/1103/2009(D/O) in WP(C)/539/2018 WITH WP(C)/539/2018	MUSHARRAF HUSSAIN Versus RUMA PHUKAN	MR. A R SIKDAR MR. M H TALUKDAR	SC, HIGHER EDU DR. B AHMED
		MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
9	I.A.(Civil)/3576/2022 in Cont.Cas(C)/407/2020 WITH Cont.Cas(C)/407/2020	CHALIHA BRAHMA Versus KABIUDDIN AHMED AND ANR.	MR. S BORTHAKUR	SC, BTC
		CHALIHA BRAHMA Versus KABIUDDIN AHMED	MR. S BORTHAKUR MR. D GOGOI	MS. R B BORA SC, BTC
ADMISSION				
10	WP(C)/2393/2012 WP(C)/2346/208(D/O) W.A./211/2013(D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
11	WP(C)/2123/2016	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LIGEL HEIR, AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
12	WP(C)/960/2017	SHARIF UDDIN Versus THE STATE OF ASSAM and 4 ORS.	MRS.P B HAZARIKA MD. A J ATIA MR.S ALI MD.S ALI MS A H ATIA	GA, ASSAM(R 3 & 4) SC, SECONDARY EDUCATION(R 1,2 & 5)
13	WP(C)/1472/2017	JAGADISH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MSR D KAKATI MS.P SARMAH MR.B KUMAR	SC, ELEMENTARY EDUCATION
14	WP(C)/1560/2017	RUNJUN KALITA and 3 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA	MR.N C DAS SC, T U MR. A CHAMUAH SC, U G C ASSTT.S.G.I.

15	WP(C)/1699/2017	RENUMALA DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MSR D KAKATI MS.N THAPA MR.B SINHA MR.M GOGOI	SC, EDUCATION
16	WP(C)/1779/2017	HIRA GOGOI Versus THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
17	WP(C)/2363/2017	PABINDRA KUMAR DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.J KALITA	GA, ASSAM MS R P BARUAH (R5, R6) SC, SECONDARY EDUCATION
18	WP(C)/2529/2017	HASEN ALI Versus THE STATE OF ASSAM and 3 ORS.	MR.B C DAS MR.U DUTTA	SC, ELEMENTARY EDUCATION
19	WP(C)/3424/2017	DALI DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM SC, ELEMENTARY EDUCATION
20	WP(C)/4688/2017	RAJUMONI BORA @ RAJU BORA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, ELEMENTARY EDUCATION
21	WP(C)/5463/2017	RUPALI BORAGOHAIN Versus THE STATE OF ASSAM and 5 ORS.	MR. R K PRADHAN MR.N N B CHOUDHURY MRD P SAHU	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
WITH				
22	WP(C)/5464/2017	DADHI KONWAR and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. R K PRADHAN MR.N N B CHOUDHURY MRD P SAHU	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
WITH				
23	WP(C)/5465/2017	PRODIP BORPATRAGOHAIN and 15 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. R K PRADHAN MR.N N B CHOUDHURY MR.M DEWAN	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
24	WP(C)/79/2018	MANASH CHETIA Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR. M H TALUKDAR	GA, ASSAM MR. S. SAIKIA (SC,AICTE) MR. S. SAIKIA (SC,AICTE)
25	WP(C)/609/2018	RON KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. B J TALUKDAR MR J CHUTIYA MS. S KEMPRAI	SC, HIGHER EDU MS. R B BORA (GA, ASSAM, R-5,6) MR. B GOGOI (SC, FINANCE DEPT., R-5,6) SC, DIMA HASAO
WITH				
26	WP(C)/737/2018	HARUN RASHID LASKAR Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MR S SARMA MS. S KEMPRAI	SC, HIGHER EDU SC, APSC SC, DIMA HASAO
27	WP(C)/2138/2018	ISLAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	SC, ELEM. EDU MR. N NATH (R6) MR. D THAKUR (R6) MR. M SARMA (R6) MR. A J SAIKIA (R6) MS. I GOHAIN (R6) MS D DEKA (R6) MS J A AHMED (R6) MS. C KHAKHLARY (R6)
28	WP(C)/2609/2018	CHUITY BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR A BARMAN	SC, SEC. EDU. GA, ASSAM
29	WP(C)/3750/2018	ROFICA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	SC, ELEM. EDU

30	WP(C)/6160/2018	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
31	WP(C)/1048/2019	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BARUAH MS. P DUTTA	SC, SEC. EDU. MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR
32	WP(C)/2776/2020 B/O	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA
WITH				
33	WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
34	WP(C)/5636/2020	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI
WITH				
	I.A.(Civil)/1009/2021 in WP(C)/5636/2020	THE PRESIDENT, GOVERNING BODY, KHEREKAJAN COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY MR. R M DEKA
35	WP(C)/5232/2021	MUFID HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN MS. P ADHIKARI	SC, ELEM. EDU SC, SSA
36	WP(C)/6041/2021	JOGEN MALLA @ JOGEN MALLAH Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.
37	I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
WITH				
	WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
38	WP(C)/2799/2022	ABDUS SUBHAN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	SC, SEC. EDU. GA, ASSAM MR. D P MANDAL (r-6) MS J RAJKUMARI (r-6)
39	WP(C)/5817/2022	DIPAK BORAH AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA
40	WP(C)/6439/2022	BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. S K MEDHI DY.S.G.I.
ORDERS				
41	Cont.Cas(C)/391/2017	DIPA BHATTACHARJEE Versus DR. RAVI KOTA AND ORS	MR.R ISLAM MD.A HUSSAIN	MR. D SAIKIA MS U DAS(R-1) MS.S KHANIKAR(R-1) MR. B GOGOI MR P NAYAK MR A CHALIHA

42	Cont.Cas(C)/47/2018	ANJAN JYOTI PHUKAN AND 10 ORS. Versus PHANINDRA JIDUNG	MR. S K GOSWAMI MR. A KALITA	MR. D MOZUMDER (R4) MS. P CHAKRABORTY D SAIKIA, MR. N SARMA (R4)
43	Cont.Cas(C)/438/2018	ALIM UDDIN LASKAR Versus S K BHUYAN AND 2 ORS.	MR. S ROY MR. M H LASKAR	MR. D SAIKIA MR S M T CHISTIE MR. S P BHATTACHARJEE MR. A DEKA MS N M SARMA
44	Cont.Cas(C)/509/2020	GANESH BURAGOHAIN Versus PREETAM SAIKIA, ACS AND 4 ORS	MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1)
45	WP(C)/1667/2021	EUSOB ALI SHEIKH Versus THE STATE OF ASSAM AND 32 ORS	MR. U K NAIR MD H R AHMED MR J ISLAM	SC, ELEM. EDU SC, APSC MR. M KALITA (R-20) MR. J HATIMURIA (R-20)
46	I.A.(Civil)/2421/2021 WITH WP(C)/3650/2021 (D/O) in WP(C)/3650/2021	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU MR. M KHAN
47	WP(C)/2561/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B KHAKHLARY	MS. S KAMPRE (SC, KAAC) SC, SSA
	WITH			
48	WP(C)/2073/2020	M/S. NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS.	MR R RAJKHOWA MS A DEVI MS P GOGOI MR. B KHAKHLARY	SC, FINANCE SC. A.S.S.A.
	WITH			
49	WP(C)/3313/2020	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MS P GOGOI MR. B KHAKHLARY	MR. D GOGOI (R 5,6) MR. R BORA (R 5,6) SC, SSA SC, K A A C MR. T DEORI (R 5,6)
	WITH			
50	WP(C)/2556/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA MS A DEVI MS P GOGOI	MR. M AGARWALLA (R-5,6) MS P GOGOI (R-5,6) SC. A.S.S.A.
51	WP(C)/5835/2021	MD. JEAHRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G BORDOLOI V SOLO S KHANIKAR MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM
52	Cont.Cas(C)/331/2022	DEVA KUMAR PHUKAN AND 36 ORS. Versus	MR. R ALI H A AHMED MR R ISLAM	
53	Cont.Cas(C)/362/2022	B. KALYAN CHAKRAVARTHY, IAS DHENURAM KAMAN AND 18 ORS. Versus B. KALYAN CHAKRAVARTHY	MR. R ALI H A AHMED MR R ISLAM MR S KHAN	
54	I.A.(Civil)/1931/2022 in WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU GA, ASSAM
	WITH			
	WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR A ALI MR. Y ALI	SC, ELEM. EDU MD. A A KHAN (r-5 to 22) MR. A AHMED (r-5 to 22) U U KHAN (r-5 to 22)
55	WP(C)/2782/2022	NABAJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, EDU
56	I.A.(Civil)/3061/2022 in WP(C)/8327/2018	ON THE DEATH OF JOYDIP DUTTA CHOUDHURY HIS LEGAL HEIRS BITHI ROY DUTT CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR M HOQUE	SC, ELEM. EDU

	WITH WP(C)/8327/2018	JOYDIP DUTTA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR M HOQUE	SC, ELEM. EDU
57	WP(C)/3456/2022	SULEMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	SC, SEC. EDU. MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6)
58	WP(C)/4318/2022	MANOJ KR CHOWHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU
59	WP(C)/5578/2022	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. GA, ASSAM MS M DAS (R6) MR. P SAIKIA (R-5)
60	WP(C)/5699/2022	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/133/2022	MD ALIM UDDIN LASKAR AND 3 ORS Versus MAHMUD HUSSAIN LASKAR	MR. T U LASKAR MR E AHMED	
2	CRP(IO)/301/2022	REKHA DAS AND ANR. Versus UTTPAL KUMAR PAUL	MR G P BHOWMIK MR D KALITA	
3	CRP(IO)/302/2022	MUSSTT. SWAPNA BEGUM LASKAR Versus ATAUR RAHMAN CHOUDHURY	MR. M H RAJBARBHUIYAN MD. R ALI	
4	CRP(IO)/303/2022	HELAL AHMED Versus AFTAB HUSSAIN AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	
ADMISSION				
5	RFA/46/2022 B/O	SAHAR ALI MANDAL AND ANR Versus KASHEM ALI	MR. A ROSHID MS. M R DEVI MS. T BEGUM	
	WITH I.A.(Civil)/3648/2022 in RFA/46/2022	SAHAR ALI MANDAL AND ANR Versus KASHEM ALI	MR. A ROSHID MS. M R DEVI MS. T BEGUM	
6	MACApp./831/2022	RAMEJA KHATUN AND 3 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR.	MR J HUSSAIN MR. L HUSSAIN	
7	MACApp./832/2022	PAPU KALITA @ SUNJAN KALITA . Versus ACHINTYA PHUKAN AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	

BAIL HEARING (BA)

8	Bail Appln./2908/2022 FIXED	RAJESH KUMAR Versus THE STATE OF ASSAM	MS. M MALLIK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
9	Bail Appln./3146/2022 FIXED	AKKAS ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MR S HUSSAIN	PP, ASSAM
BAIL HEARING				
10	AB/2859/2022	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
11	AB/3414/2022	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
12	RSA/75/2019 WITH LCR	SRI ANIL DAS Versus ON THE DEATH OF MD. SHAMSUL HUSSAIN HIS LEGAL HEIRS MRS. NAZMA PARVEEN SULTANA AND ORS	MR P K KALITA MR. A C SARMA MR. B SAHARIA MR. A M BARBHUIYA MR. P MEDHI MR. G C BORAH MR. K R BOROOAH MS A BEGUM	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MS S R MAZARBHUIYA MR. D ROY1448
	WITH I.A.(Civil)/1189/2019 in RSA/75/2019	SRI ANIL DAS Versus MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
13	RSA/152/2022 CAVT. NO.08262/022,	AFTAR UDDIN AND ORS Versus ANAM UDDIN 39 ORS	MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	MR. M H RAJBARBHUIYAN MRS. R CHETRI FOR CAVEATOR
	WITH I.A.(Civil)/3124/2022 in RSA/152/2022	AFTAR UDDIN AND ORS Versus ANAM UDDIN AND ORS.	MR. P D NAIR MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	
ORDERS				
14	RSA/85/2011	AINAL HAQUE AND ANR Versus NOOR MAHAMMAD AND ORS	MR.N DHAR MR.S CHAKRABORTY MD.S ALI	MR.U C RABHA
	WITH MC/1568/2011 in RSA/85/2011	AINAL HAQUE AND ANR Versus NOOR MAHAMMAD AND ORS		MR.U C RABHA
15	RSA/191/2011 WITH LCR	ABDUL AZIM BORBHUIYA Versus NAMAR ALI LASKAR AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER
	WITH MC/2254/2014 in RSA/191/2011	ABDUL AZIM BORBHUIYA Versus NAMAR ALI LASKAR AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER
16	RSA/107/2012 WITH LCR, FIXED	MANIZAMAN HAZARIKA Versus ON DEATH OF FULJAN BIBI HER LEGAL HEIR - MD. KAMRUL HAZARIKA and ORS.	MS.G DEKA MS.A DAS MS.P CHAKRABORTY	MR. T U LASKAR MR.H RAHMAN(R- 1-4&6) MRA SHARMAR- 1-4and6 MRA SHARMAR- 1-4and6
17	RSA/162/2012	GAHANU CHOUHAN and 5 ORS. Versus JAGANNATH CHOUHAN and ORS.	MR.P KHATANIAR MS.A CHOUDHURY	MR.A R SHOME MR.S CHAUHAN MR.S CHOUHAN
18	MFA/30/2013 WITH LCR	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	

	WITH MC/472/2013 in MFA/30/2013	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
19	MACApp./118/2016 CAVT. NO. 1440/2015 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI SANGITA AGARWAL and 4 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MR. A R AGARWALA FOR CAVEATOR
	WITH CO/3/2017 in MACApp./118/2016	SMT SANGITA AGARWAL and 2 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD	MR.A R AGARWALA	
20	MACApp./25/2017 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI. DIPIKA KALITA and ANR.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
21	RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
	WITH I.A.(Civil)/3848/2018 in RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
22	FAO/71/2019 CAVT. NO.1058/2019	I. J. CONSTRUCTION, Versus ABDUL RAKIB BARLASKAR AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR. T U LASKAR MR. N DHAR FOR CAVEATOR
	WITH I.A.(Civil)/4047/2019 in FAO/71/2019	I. J. CONSTRUCTION, Versus ABDUL RAKIB BARLASKAR AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR. T U LASKAR MR. N DHAR FOR CAVEATOR
23	RSA/91/2019 WITH LCR, FIXED	SRI JATINDRA BHUYAN Versus ON THE DEATH OF SRI DHIREN BHUYAN HIS LEGAL HEIR SMTI LILY BORA BHUYAN(WIFE) AND ORS.	MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA
	WITH I.A.(Civil)/1509/2019 in RSA/91/2019	SRI JATINDRA BHUYAN Versus SRI DHIREN BHUYAN AND 6 ORS.	MR. P SUNDI	
24	I.A.(Civil)/967/2021 in RSA/234/2018	HABIBUR RAHMAN Versus NURUL AMIN AND 11 ORS.	MR. M U MAHMUD	MR M H CHOUDHURY MS. M DEORI
	WITH RSA/234/2018 CAVT. NO. 0699/2018	MD SAFIR UDDIN AND 6 ORS Versus MD NURUL AMIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MS. C KALITA MS K GOGOI	MRS. L N CHOUDHURY (R1-R7, R9-R11, R12.1- R12.5) MR M H CHOUDHURY (R1- R7, R9-R11, R12.1-R12.5) MS. M DEORI (R1-R7, R9- R11, R12.1-R12.5) MR H J YEPHTO (R1-R7, R9-R11, R12.1-R12.5) MR. V ACHUMI (R1-R7, R9- R11, R12.1-R12.5) FOR CAVEATOR MR. M K CHOUDHURY (R1- R7, R9-R11, R12.1-R12.5)
	WITH I.A.(Civil)/2860/2019 in RSA/234/2018	MD SAFIR UDDIN AND 6 ORS Versus MD NURUL AMIN AND 17 ORS	MR. M U MAHMUD MS C. KALITA	MD. M H CHOUDHURY MRS. L N CHOUDHURY

25	Tr.P.(C)./60/2022 FIXED	SWAPNA BHATTACHARJEE Versus KANCHAN CHOUDHURY	MR B SINHA	MR. S K GHOSH MS F AHMED
26	Tr.P.(C)./97/2022 FIXED	SMT. NIVA DHAR @ PAUL Versus SUBHASH CHANDRA PAUL	MR. R DE MS. D DEVI	
27	Review.Pet./98/2022 in MFA/14/2022 (D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAİN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAİN MS A DEVI	
28	I.A.(Civil)/3425/2022 WITH LCR, FIXED in MFA/191/2021	MRS. AFRUJA SULTANA AND 6 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	MR A ALI MS. M KHATUN	MR S DUTTA MS. R D MOZUMDAR
	WITH MFA/191/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
29	I.A.(Civil)/3541/2022 in MACApp./16665/2018	MD. SAYED ALI AND 2 ORS. Versus SRI RAJENDRA PRASAD SARMAH AND 5 ORS.	MR. A K GUPTA MR H J TAMULI MR D KALITA	
	WITH MACApp./16665/2018 (Filing Number)	MD SAYED ALI AND 2 ORS Versus SRI RAJENDRA PRASAD SARMAH AND 5 ORS		
30	I.A.(Civil)/3558/2022 in MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3327/2022 in MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
31	I.A.(Civil)/3627/2022 in MACApp./14526/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS.	MR S DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH MACApp./14526/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS. H	MR S DUTTA	
32	I.A.(Civil)/3629/2022 in CRP/14135/2022	BALIN SAIKIA AND ANR Versus SMT. GEETA AGARWAL AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	
	WITH CRP/14135/2022 (Filing Number)	BALIN SAIKIA AND ANR Versus SMT. GEETA AGARWAL AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	
33	I.A.(Civil)/3656/2022 in MFA/10821/2022	NEW INDIA ASSURANCE CO . LTD. Versus MOTIUR ALI @ MOTIUR RAHMAN AND 2 ORS	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	

	WITH MFA/10821/2022 (Filing Number)	NEW INDIA ASSURANCE CO . LTD. Versus MOTIUR ALI @ MOTIUR RAHMAN B	MR. K K BHATTA	
	WITH I.A.(Civil)/10822/2022 (Filing Number)	NEW INDIA ASSURANCE CO . LTD. Versus MOTIUR ALI @ MOTIUR RAHMAN B	MR. K K BHATTA	
34	I.A.(Civil)/3659/2022 in RFA/8588/2022	AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS.	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	
	WITH RFA/8588/2022 (Filing Number)	AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS. F	MR B BURAGOHAIN	
		<u>HEARING</u>		
35	MACApp./128/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus BIVA PAUL AND ANR.	MR.B C DAS MS.S ROY	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
36	MACApp./429/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI LAKHANLAL SHAW @ SAHU and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.P SUNDIR-1 MR.D DOLEY(R-2) MR S GUPTA(R-1)
37	MFA/160/2018 WITH LCR, FIXED	SMTI RINA DAS Versus THE UNION OF INDIA	MR. Z IQBAL MR. K KALITA MS. N RAFIQUE	MR B SARMAH SC, NF RLY
38	MACApp./27/2019 WITH LCR, FIXED	BIMALA DEVI AND ANR Versus MISS BABY PAUL AND 2 ORS	MR M BEZBARUAH MR. A LAL MS M BAISHYA MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
39	MACApp./63/2020 WITH LCR, FIXED	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. SIDHANT DUTTA (R1)
		<u>STAY MATTERS</u>		
40	Tr.P.(C)./14/2020	SHYAMO RAY Versus SUBAL CHANDRA RAY	MR. K KALITA	
41	Tr.P.(C)./34/2021 B/O	SMT. KABITA SONOWAL Versus SARBANANDA SONOWAL	MR A K RAI MS G BORA	
42	Tr.P.(C)./65/2022	NANDITA PAUL Versus UTTAM DAS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	MR. M DUTTA MR K M BORA
43	Tr.P.(C)./95/2022 FIXED	SMT. Y. KALPANA SINGHA Versus SHRI F. RAKESH SHARMA	MRS. R RONGMEI MS. K L R YANTHAN N. LOHE E. YANTHAN	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN
44	Tr.P.(C)./101/2022 FIXED	SMT. SANTI PRIYA BARUAH Versus MUKUT DAS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
45	CRP(IO)/210/2022	PROKASH DATTA Versus PRANJIT AGARWALA	MR. M K DAS MR. K R BOROOAH MOMI KALITA	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/177/2018	DILIP CHANDRA BARUAH Versus THE STATE OF ASSAM	A K SARMA	J DEKA MR. M K SARMA (R-6) MS. D D BARMAN, ADD. SENIOR GOVT. ADVOCATE ASSAM.
2	WP(C)/1647/2018	SIDDHARTHA DEB ROY Versus BHARAT SANCHAR NIGAM LTD. AND 3 ORS	MS M HAZARIKA MS. S KHOUND MS KEWI	MR. B C PATHAK MR. B PATHAK H K GOGOI MR. R THADANI SC, BSNL
3	WP(C)/1833/2018	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
4	WP(C)/1910/2018	YOUSUF ALI AHMED Versus THE STATE OF ASSAM AND 14 ORS.	DR. B AHMED MR M HUSSAIN MR A RASHID	GA, ASSAM SC, REVENUE
5	WP(C)/2007/2018	RAMESH PROJA Versus THE STATE OF ASSAM AND 2 ORS.	MS. Y SHAIZA MS. D GHOSH MS. A MAHANTA MS. N DEKA	GA, ASSAM
	WITH I.A.(Civil)/1407/2019 in WP(C)/2007/2018	RAMESH PROJA Versus THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH MS N DEKA	GA, ASSAM
6	WP(C)/2074/2018	DELUX FEED PRODUCT PRIVATE LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM MR P NAYAK(SC, Finance) MR P NAYAK(SC, Finance)
7	WP(C)/4140/2018	JYOTSNA BARMAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. (B)	MR. R DAS MR A J GHOSH MS J K JAISWARA	GA, ASSAM MS. D BORAH (SC, HEALTH, R- 3,4, 5)
8	WP(C)/5420/2018	M/S. DHUBRI BAZAR MACH BECHA KINA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI (R4) GA, ASSAM MR. A SARMA (R4) MR B KOCH (R4)

9	WP(C)/6944/2018	PRAGJYOTISHNAGAR DEVELOPMENT COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. B D KONWAR SR. ADV. (R5) MR. R KALITA (R5) MR. R SALOI (R5) MS. M K BROWN (R5) SC, GMC SC, EXCISE DEPTT. GA, ASSAM
10	WP(C)/7545/2018	BIMAN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTHARI MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
11	WP(C)/1736/2019	MANINDRA KR. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K ROYCHOUDHURY MR. A SHARIF MR. N G KUNDU MR G DEKA MS P BARMAN MR. M ALAM	GA, ASSAM MR. S DASGUPTA SC, EXCISE DEPTT.
	WITH I.A.(Civil)/3398/2019 in WP(C)/1736/2019	MANINDRA KR. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, EXCISE DEPTT.
12	WP(C)/2482/2019 FIXED	HAREN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
13	WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
14	WP(C)/6008/2019 FIXED	BIMAL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH	GA, ASSAM SC, REVENUE
	WITH			
15	WP(C)/6140/2019	SABITRI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. A DAS	GA, ASSAM SC, REVENUE
16	WP(C)/9262/2019 B/O	SANJAY PAUL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR D KALITA GA, ASSAM MR. D NATH
17	WP(C)/9540/2019 FIXED	SILSAKU JNANJYOTI PUTHIBHARAL AND YUVAK SANGHA Versus THE STATE OF ASSAM AND 2 ORS.	MS P BARUAH MR. D C C PHUKAN	GA, ASSAM MR. P. S. DEKA (R-3) MR. A. CHETRY (R-3) MR. K SARMA (R-3) SC, REVENUE
18	WP(C)/308/2020	BHASKAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE SC, WATER RESOURCE
19	WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
20	WP(C)/2422/2020 CAVT. NO.0314/2020 B/O	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR DEBA SARMAH FOR CAVEATOR
21	WP(C)/3721/2020 B/O	M/S. BARPETA PURBANCHAL ENTERPRISE, Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC
22	WP(C)/5337/2020 FIXED	NABARUN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A LAL MR R KARIM MR D BARMAN	MS. K MALAKAR GA, ASSAM MR. A BHATTACHARYA MR. A BHATTACHARJEE

23	WP(C)/1138/2021	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PHUKAN	GA, ASSAM MR. S (R-2) MR. K K PARASAR MR A K BORO (R-2) MR D S DEKA (r-2) ASSTT.S.G.I.
24	WP(C)/2574/2021 B/O	MUKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. T BHARALI MR A K RAI MS. N RAI MS G BORA	GA, ASSAM MR. A DHAR (R-4) MR R SINGHA (R-4) MR P R SARMA (R-4) SC, REVENUE
25	WP(C)/2795/2021 FIXED	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
26	WP(C)/3872/2020 WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.
27	WP(C)/3875/2020 WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
28	WP(C)/2817/2021 B/O	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
29	WP(C)/4890/2021 FIXED	ON THE DEATH OF ALI MAHAMMAD BEPARI HIS LEGAL HEIRS MOMENA BIBI AND 9 ORS Versus M/S ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. S K GOSWAMI (R2) MR. R SHARMA (R2)
30	WP(C)/6152/2021 FIXED	SAMIRAN BHATTACHARYYA AND 6 ORS Versus THE STATE OF ASSAM 4 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	MR.A K SHARMA (r-4) GA, ASSAM MR S BHUYAN (r-4) MR. A MOBARAQUE (r-4) SC, REVENUE
31	LA.App./10/2022 WITH I.A.(Civil)/3234/2022 in LA.App./10/2022	SUMANTA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. DISTRICT COLLECTOR KAMRUP (M) Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD. AND ORS.	MD. A H LASKAR MRS S GOSWAMI MR. R GUPTA GA, ASSAM	MR. K GOGOI (R NO. 2,3) MR. B J TALUKDAR (SC, REVENUE-R NO.1)
32	WP(C)/1936/2022 B/O	DISTRICT COLLECTOR KAMRUP (M) Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD. AND ORS.	GA, ASSAM	
33	WP(C)/2827/2022	MUJAHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. K U AHMED	SC, AG (A AND E) SC, WATER RESOURCE
34	WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
35	WP(C)/2851/2022 WITH I.A.(Civil)/3234/2022 in LA.App./10/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	MISS S ROY SC, PWD SC, FINANCE
36	WP(C)/2855/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE

37	WP(C)/5067/2022	KHAGEN KONCH Versus THE GOVT. OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, IRRIGATION
38	WP(C)/6511/2022 B/O	AMARJIT MEDHI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
39	WP(C)/6525/2022 B/O	M/S BARMAN TRADE AGENCY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
40	WP(C)/6669/2022 B/O	HRISHIKESH TALUKDAR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
ORDERS				
41	WP(C)/1986/2014 FIXED	HADIM JIGDONG KACHARI Versus UCO BANK and 3 ORS	MR. N ALAM MD.A KHAN MR.S U AHMED MRA HAWARI MR.P K R CHOUDHURY	MR.P C GOSWAMI MR.M DAS
42	I.A.(Civil)/1661/2017 in LA.App./297004/2017	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI GALLENDRA MOMIN and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR Z HUSSAIN
	WITH LA.App./297004/2017 (Filing Number)	THE GENERAL MANAGER and ANR, Versus GALLENDRA MOMIN and ANR,		
	WITH I.A.(Civil)/1112/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5) MR. M HOQUE (R- 1,2,3,4,5)
	WITH I.A.(Civil)/1113/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALLENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5)
	WITH I.A.(Civil)/1114/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY AND ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5)
43	I.A.(Civil)/3395/2017 in LA.App./274041/2016	AIRPORT AUTHORITY OF INDIA, Versus SRI SATYARAM DAS and 2 ORS	MR. P BORA MR. H NATH MR. S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274041/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR.S BORTHAKUR MR.K D SINGH	
	WITH LA.App./274049/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3396/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN DAS and 2 ORS,	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274060/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR. P K BORAH MR.S BORTHAKUR	

	WITH I.A.(Civil)/3387/2017	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 3 ORS,	MR.P BORA MR.H NATH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
46	WITH LA.App./274062/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3378/2017	AIRPORT AUTHORITY OF INDIA Versus SRI JADAB DAS and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
47	WITH LA.App./274117/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR.R K BORAH MR.S BARTHAKUR	MR. GA, ASSAM MR. GA, ASSAM
	WITH I.A.(Civil)/3389/2017	AIRPORT AUTHORITY OF INDIA, Versus MD. KASED ALI and 8 ORS,	MR. H NATH MR. P BORAH MR. S BORTHAKUR	MRS. M D CHOWDHURY MR. G AGARWAL
48	WITH LA.App./274160/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR.S K ROY MR.T BHARALI MR.S BARTHAKUR	
	WITH I.A.(Civil)/3376/2017	AIRPORT AUTHORITY OF INDIA, Versus SRI SATYA RAM BARUA and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
49	WITH LA.App./274222/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3373/2017	AIRPORT AUTHORITY OF INDIA Versus RAMA KANTA BARUAH and 7 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY, (R 1 TO 6) MR. G AGARWAL MS. R K SAINI, (R 1 TO 6)
50	WITH LA.App./274246/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3384/2017	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUA	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
51	WITH LA.App./274253/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	MR. GA, ASSAM MR. GA, ASSAM
	WITH I.A.(Civil)/3392/2017	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALAL DAS and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
52	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
	WITH I.A.(Civil)/4353/2017 in LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
53	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM

	WITH I.A.(Civil)/4356/2017 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MR. S BORTHAKUR	GA, ASSAM
	WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MR. M D CHOUDHURY
54	WP(C)/1712/2018	PRANDEEP SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM
55	Review.Pet./180/2019 FIXED, WITH WP(C)/1230/2016 (D/O)	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	DR. A SARAF DR. A SARAF MR P BARUAH MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. N N DUTTA MR P K BORA MR P K BORA B SARMA MR. G. DUTTATRAY
56	WP(C)/7780/2019	RANGMAL RAMCHIARY AND 6 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MRS. P PHUKAN	ASSTT.S.G.I. SC, REVENUE
57	I.A.(Civil)/1781/2020 in LA.App./293442/2017	THE GENERAL MANAGER AND ANR Versus ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5) MR. M HOQUE (R- 1,2,3,4,5)
	WITH LA.App./293442/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI PRADIP BASUMATARY and 3 ORS		
	WITH I.A.(Civil)/1590/2017	THE GENERAL MANAGER and ANR, Versus PRADIP BASUMATARY and 3 ORS,	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.Z HUSSAIN(R- 2&3)
	WITH I.A.(Civil)/1782/2020	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (r-1,4,5) MR. M HOQUE (r-1,4,5)
	WITH I.A.(Civil)/1783/2020	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (r-1,4,5) MR. M HOQUE (r-1,4,5)
58	I.A.(Civil)/1515/2021 in WP(C)/4023/2021	MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	SC, REVENUE
	WITH WP(C)/4023/2021	MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE
59	WP(C)/2367/2021 FIXED	NIBEDITA SAIKIA Versus THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. A K SAHEWALLA (R-6) MR. W SHARMA (R-6) MR P GOGOI (R-6) ASSTT.S.G.I. SC, FINANCE
60	Cont.Cas(C)/61/2022	MD. IMRAN HUSSAIN Versus SARANGA PANI SHARMA	MR. N BORAH MR H MAZUMDER	MS. M D BORAH MR R B GOSWAMI
61	Cont.Cas(C)/247/2022	SYED ZAKIR AHMED AND ANR Versus DEVASHISH SHARMA AND ANR	MRS. P GOSWAMI MS N SAIKIA	MR. D SAIKIA (R1) MR. S BORA (R1)

62	Cont.Cas(C)/427/2022	SALIMUDDIN AHMED AND 6 ORS. Versus MAHANANDA PATHAK AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY	
63	Cont.Cas(C)/491/2022	PARIKSHIT CHANDRA DAS Versus ANUP KUMAR SARMA	MR. J SARMAH	MR. K GOGOI
64	Cont.Cas(C)/540/2022	JAYANTA DAS Versus ABHIJIT RABHA	MR. K BORUAH MR. M ALOM	
65	I.A.(Civil)/1393/2022 B/O, WITH WP(C)/7053/2019 (D/O) in WP(C)/7053/2019 WITH I.A.(Civil)/1390/2022	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	
66	I.A.(Civil)/1815/2022 in WP(C)/4500/2021 WITH WP(C)/4500/2021 WITH WP(C)/4506/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH SC, NF RLY
67	WP(C)/4506/2021 WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS. SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY MR. B SARMA
68	WP(C)/6749/2022 FIXED	BRAJEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, GDD SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3414/2022	MD HAMED ALI@MD HAMID ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
2	Bail Appln./3415/2022	AFSAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
3	Bail Appln./3418/2022	BAJPEYI PAYENG Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
4	Bail Appln./3422/2022	SIAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
5	Bail Appln./3423/2022	FOZAL HOQUE@FOZOL HOQUE Versus THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
6	Bail Appln./3425/2022	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
MOTION				
7	CrI.Pet./601/2020	KANDARPA BARUAH Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA	PP, ASSAM
8	CrI.Pet./781/2022 B/O	ABHIRAM BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
9	CrI.Pet./937/2022 FIXED	BADRUL ALOM Versus THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM
10	CrI.Pet./1036/2022	DIPANKAR BARMAN AND ANR Versus HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	
11	CrI.Pet./1249/2022	ABDUS SELIM @ SELIM UDDIN Versus THE STATE OF ASSAM AND ANR	MS. S PHUKAN	PP, ASSAM

12	AB/3606/2022 FIXED	TAFIKUDDIN AHMED Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
13	AB/3663/2022	RINTU KALITA @ RINKU KALITA Versus THE STATE OF ASSAM	MR A KALITA MR S DEKA	PP, ASSAM
14	AB/3666/2022	YAKUB ALI AND 9 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
15	AB/3668/2022	AKBAR ALI Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
16	AB/3669/2022	SUJIT SAHA Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
<u>ADMISSION</u>				
17	CrI.A./332/2022	JOHIRUL ISLAM @ JAHER ALI Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/789/2022 in CrI.A./332/2022	JOHIRUL ISLAM @ JAHER ALI Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
18	CrI.A./334/2022	AZIZUL ALI Versus STATE OF ASSAM AND ANR.	MR. H C SARMA MR L SARMA MR. K MALAKAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./234/2022 WITH CASE DIARY AND CASE RECORD	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
20	Bail Appln./2652/2022 FIXED	RAJU OJAH Versus THE STATE OF ASSAM	MR. N DEKA MS. S CHOUDHURY	PP, ASSAM
21	Bail Appln./3067/2022 WITH OFFICE NOTE, FIXED	MEHBUB ALOM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
22	Bail Appln./3136/2022 FIXED	JAHURUL ISLAM @ JEHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
23	Bail Appln./3193/2022 FIXED	ABDUL RASHID @ RASHID AHMED AND 6 ORS Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
24	Bail Appln./3236/2022 FIXED	TERONJIT MILI @ TRENJIT MILI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
25	Bail Appln./3273/2022 FIXED	SOFIQL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
26	Bail Appln./3301/2022 FIXED	SARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
27	Bail Appln./3364/2022 FIXED.	RIAJUL HOQUE @ RIAZUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/2364/2022 FIXED	FAZLUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

29	AB/2727/2022 FIXED	DAITHUN DAIMARY Versus THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM
30	AB/2781/2022 FIXED	LALCHAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
31	AB/2861/2022 FIXED	RASHANAN BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. P P DEKA MR. T DEURI MR D KALITA	PP, ASSAM
32	AB/2908/2022 FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	MR A MOTALIB PP, ASSAM
33	AB/2946/2022 FIXED	ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
34	AB/2948/2022 FIXED	BIPUL BORUAH @ SRI BICKEY BORUAH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM
35	AB/3100/2022 FIXED	BORHAN UDDIN AHMED @ BORHAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM MR S K CHHETRY	PP, ASSAM
36	AB/3151/2022 FIXED	HUSSAIN ALI MANDAL @ HOSEN ALI MANDAL Versus THE STATE OF ASSAM	MR. P A AHMED MR. D BORA MR. M A MONDAL	PP, ASSAM
37	AB/3176/2022 FIXED	KHOLILUR RAHMAN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
38	AB/3242/2022 FIXED	NALU ROY Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
39	AB/3261/2022	SOPIAR RAHMAN @ SOFIOR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
40	AB/3269/2022	SRIMOTI DAS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
41	AB/3286/2022 FIXED	BINITA DEKA AND ANR Versus THE STATE OF ASSAM	MR B ISLAM	PP, ASSAM
42	AB/3287/2022 FIXED	MOZIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
43	AB/3288/2022 FIXED	LAMBUDHAR PHUKAN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
44	AB/3323/2022	MOSFIQUL RAHMAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
45	AB/3346/2022 FIXED	SAHINUR SHEIKH @ SAHINUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
46	AB/3370/2022 FIXED	SMT. RUMI GOSWAMI Versus THE STATE OF ASSAM	MR S C DAS MR RATAN KALITA MR P BURAGOHAIN	PP, ASSAM
47	AB/3411/2022 FIXED	NUR MOHAMMED Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
48	AB/3413/2022	KURAN ALI @ RAJU KHAN Versus THE STATE OF ASSAM	MR H BEZBARUA B ALI SK	PP, ASSAM
49	AB/3426/2022 FIXED	SHARPAT ALI @ SARFAT ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM

50	AB/3428/2022 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
51	AB/3434/2022	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. S AHMED	PP, ASSAM
52	AB/3462/2022	AFSADUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
53	AB/3466/2022 FIXED	IMAN ALI @ DEWAN IMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
54	AB/3469/2022	DAYANANDA BORUAH Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
55	AB/3471/2022 WITH OFFICE NOTE	SUNA MIA LASKAR @ SUNA MIA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
56	AB/3487/2022 FIXED	MD. GIASUDDIN Versus THE STATE OF ASSAM	MR. T AHMED	PP, ASSAM
57	AB/3527/2022 FIXED	SURUT JAMAL SK Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
58	AB/3533/2022 FIXED	AKKESH ALI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
59	AB/3555/2022 FIXED	MONOWAR HOSSEN AND 3 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
60	AB/3582/2022 FIXED	AHED ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/3614/2022 in Cont.Cas(C)/99/2022	TAZ UDDIN LASKAR Versus DR. J. B. EKKA AND 3 ORS.	MR. JUNM LASKAR	
	WITH Cont.Cas(C)/99/2022	TAZ UDDIN LASKAR Versus DR. J. B. EKKA AND 2 ORS.	MR. JUNM LASKAR MS N KHATUN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
ADMISSION				
2	WP(C)/1660/2016 FIXED	RAJIBUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MD.A HUSSAIN MR.M AHMED	GA, ASSAM SC, FOREST SC, BTC
3	WP(C)/832/2017 FIXED	UMA KANTA PARAJULI Versus THE STATE OF ASSAM and 7 ORS.	MR.S K SINGHA MR.P SARMAH MS.G DAS MR.S UPADHAY MR.B KUMAR	SC, PNRD GA, ASSAM
4	WP(C)/1138/2018 B/O	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS. R GOGOI	GA, ASSAM
5	WP(C)/2121/2018 FIXED	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT	GA, ASSAM SC, FINANCE

6	WP(C)/7117/2019 B/O	MD. DIDARUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR. R MAJUMDAR MS A DAS MS. S F MAITAI MS A BORAH MS S SENGUPTA	GA, ASSAM SC, PWD
7	WP(C)/9527/2019 B/O	KANAK CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA	SC, FOREST
8	WP(C)/213/2021	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	MR. C S HAZARIKA SC, AG MR B GOGOI (SC, FINANCE) SC, PWD SC, N C HILLS
9	WP(C)/2100/2021	PINKI NATH Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	ASSTT.S.G.I.
10	WP(C)/2209/2021	BIYOLA BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. N B GOHAIN	MR. K GOGOI ASSTT.S.G.I.
11	WP(C)/3027/2021	DR. HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
12	WP(C)/4004/2021	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
13	WP(C)/4465/2021	DIMPAL GAYARI, SI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
14	WP(C)/4807/2021	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. B C DAS (R3, R5) GA, ASSAM MR D N BHATTACHARYYA (R3, R5)
15	WP(C)/5061/2021	RABIUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA MR S JAFRI	MR M H AHMED (R8) GA, ASSAM MR. S BARUAH MR. D CHOUDHURY (r-6,7) SC, P C B A SC, FOREST
16	WP(C)/5268/2021	NO. G /2502153X RIFLEMAN/GD SUMAN KUMAR JHA Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. A GAYAN ASSTT.S.G.I.
17	WP(C)/5548/2021	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
18	WP(C)/5554/2021	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S P CHOUDHURY (r- 1,2) MR. S P CHOUDHURY (r- 1,2) ASSTT.S.G.I.
19	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
20	WP(C)/6119/2021	KANAK DEKA Versus THE STATE OF ASSAM AND 5 ORS	DR. R SARMAH MS. M PAUL	GA, ASSAM

21	WP(C)/367/2022 CAVT. NO.00322/022,	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
22	WP(C)/1201/2022 FIXED	RAJENDRA NARZARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
23	WP(C)/2150/2022 FIXED	HALADHAR HALOI Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	SC, P AND R.D. GA, ASSAM
24	WP(C)/4015/2022	TAMIYAN BIBI @ TOMIZAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN N ISLAM MS H. AHMED	GA, ASSAM MR. S BANIK MR. R BORPUJARI, SC, FINANCE DEPTT. (R-7) MD J ALOM MR. M ISLAM MR A RAZZAK
25	WP(C)/5664/2022	UTTAR CHANDRA DEORI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, WPT AND BC SC, FINANCE DEPTT.
26	WP(C)/6109/2022 B/O	MUNNALAL GOALA Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, TRANSPORT SC, FINANCE SC, IWT
27	WP(C)/7130/2022 FIXED	BISHWAJIT TIWARY AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S SHARMA MS. P TALUKDAR	MR. S K MEDHI DY.S.G.I.
28	WP(C)/7202/2022 FIXED	MD. SALAUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. S K MEDHI SC, RAILWAY
29	WP(C)/7228/2022 FIXED	MANOJ KR. DAS Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	MR. S K MEDHI DY.S.G.I.
	WITH			
30	WP(C)/7055/2022	BISWAJIT NATH AND 31 ORS Versus THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	MR. S K MEDHI SC, RAILWAY
31	WP(C)/7534/2022 FIXED	FARUK FARIJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	MR. S K MEDHI DY.S.G.I.
		<u>ORDERS</u>		
32	Cont.Cas(C)/510/2019	AMAR DEKA Versus JISHNU BARUAH AND 3 ORS.	MR. N K KALITA	MS. K PHUKAN (R-5) MR. D NATH MR D KALITA
33	WP(C)/3908/2019	KAMAL KRISHNA DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 28 ORS.	MR. B K DAS MR. H P GUWALA MR. G C DEKA	MR. T J MAHANTA, SR ADV SC, PNRD MR. R J BORDOLOI MR. T DAS (R-23,R-27- R-29) MS. P BHATTACHARYA MR. B GOGOI MS. A MEDHI MS. D SONOWAL MR. P NAYAK MR. P M KALITA MS. J DEKA (R-5,6,7,8,10, 11,13,15,17,18,19,20, 21,22,23,24,25,26,27, 28&29) FOR CAVEATOR

34	Cont.Cas(C)/427/2020 FIXED	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2)
35	Cont.Cas(C)/166/2021	RAMESH CH DEKA Versus DEVAJYOTI HAZARIKA AND ANR.	MR G Z AHMED MR S RAHMAN	MR. D SAIKIA (r-2) MR. S BORA (r-2)
36	Cont.Cas(C)/498/2021	NO. 941240423 HC/GD SUKRAM BASUMATARY Versus KULDIEP SINGH AND 3 ORS	MR. R P HAZARIKA MR P P MEDHI MR M J DEURI MR. S A CHOUDHURY	MR. R K D CHOUDHURY (r-2,3,4)
37	Review.Pet./175/2022 WITH WP(C)/6721/2018 (D/O) WITH WP(C)/4733/2018(D/O) WITH WP(C)/3186/2013(D/O) FIXED	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. U K DAS MS. B D SARMAH MR. I DAS MS S SHARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
38	Cont.Cas(C)/367/2022	JITU TAPAN SADHANIDHAR AND 5 ORS Versus NIRAAJ VERMA, IAS AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	
39	WP(C)/1704/2022	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
40	WP(C)/3408/2022	DIPAK HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MR. T DEURI MRS. R S DEURI	SC, FINANCE
41	WP(C)/3899/2022 B/O	HRISHIKESH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC
HEARING				
42	WP(C)/2232/2016 B/O	SUKHMOL BORO Versus THE ASSAM AGRICULTURAL UNIVERSITY and 3 ORS	MR.P SUNDI MR F Z MAZUMDER MR.R SINGH	MR.C BARUAH(R-2) MR.R K TALUKDAR(R-2) MS.D TAMULI(R-2) SC, AGRI. DEPARTMENT
43	WP(C)/5528/2020 B/O	JOYDEEP KUMAR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./538/2021	SAFIQUL AHMED Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	MR. A K AHMED (r-2) MR A AHMED (r-2) PP, ASSAM MR. S A MONDAL (r-2)
2	Crl.Pet./634/2021	ABU BOKKAR SIDDIQUE Versus HOSENARA BEGUM AND ANR	MR D KALITA	MR. U K DAS PP, ASSAM (R2)
3	Crl.Pet./35/2022 WITH LCR 1 FILE	BHASKARADITTYA RAY Versus SAJJAD JWAHIR AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. A R SIKDAR (R-1) M M ZAMAN (R-1) PP, ASSAM
4	Crl.A./142/2022 WITH OFFICE NOTE	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
5	WITH Crl.A./150/2022	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
6	WITH Crl.A./151/2022	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
7	WITH Crl.A./152/2022	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
8	WITH Crl.A./153/2022	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH

9	WITH Crl.A./154/2022	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
10	WITH Crl.A./155/2022	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR. R P SINGH
11	WITH Crl.A./156/2022	JOYSHREE CEMENT INDUSTRIES Versus MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
12	Crl.Pet./179/2022 WITH LCR 1 FILE	MD. ABDUL KARIM Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS N ISLAM MR. P TELI	MR J ABEDIN MR. K I MAZUMDER PP, ASSAM
13	Crl.A./325/2022	SRI RAJA SINGH Versus SRI SURESH CHANDRA KALITA AND ANR	MR. S K BHATTACHARYYA MR B SINHA	PP, ASSAM
14	Crl.A./327/2022	BHASKAR JYOTI KALITA Versus THE STATE OF ASSAM AND ANR.	MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	Crl.Pet./467/2022 WITH LCR 1 FILE	JERINA BEGUM Versus MD MINAS ALI AND ANR	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
16	Crl.Pet./649/2022 WITH LCR 1 FILE, FIXED	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
17	WITH Crl.Pet./340/2020	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
18	WITH Crl.Pet./650/2022 WITH LCR 1 FILE WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
		ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
19	Crl.Pet./1156/2022	BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
ORDERS				
20	Crl.A./138/2010 WITH OFFICE NOTE, LCR 5 FILES	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	

21	Crl.A./311/2014 WITH OFFICE NOTE, LCR 4 FILES	SRI SURAJIT BASUMATARY Versus THE STATE OF ASSAM	MR.S SINHA	PP, ASSAM
22	Crl.L.P./104/2019 WITH OFFICE NOTE in Crl.A./11049/2019 WITH Crl.A./11049/2019 (Filing Number)	SMTI. MANASHI BORTHAKUR Versus SRI BISWAJIT KUMAR NATH SMTI MANASHI BORTHAKUR Versus SRI BISWAJIT KUMAR NATH	MR. P SUNDI MRS. M S SUNDI	
23	Crl.L.P./22/2021 WITH OFFICE NOTE, LCR 1 FILE in Crl.A./8589/2021 WITH Crl.A./8589/2021 (Filing Number)	UNION OF INDIA Versus TAPAN TALUKDAR UNION OF INDIA Versus TAPAN TALUKDAR E	MR. B K DAS MR. B K DAS	
24	Crl.Pet./81/2021	PRABHAT SARKAR Versus THE STATE OF ASSAM AND ANR	MR. M DASGUPTA MD S ALI	PP, ASSAM
25	Crl.A./92/2021 WITH OFFICE NOTE	MAHESH SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. N NATH MR. D THAKUR	PP, ASSAM
26	I.A.(Crl.)/402/2021 WITH LCR 4 FILES in Crl.A./291/2019 WITH Crl.A./291/2019	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM PP, ASSAM
27	Crl.Pet./701/2021 B/O	RANJAN GHOSH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
28	Crl.Pet./769/2021 WITH LCR 4 FILES, FIXED	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MS M DAS MS. M GAUR	PP, ASSAM
29	Crl.L.P./7/2022 WITH OFFICE NOTE in Crl.A./9783/2021 WITH Crl.A./9783/2021 (Filing Number)	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH E		
30	Crl.Pet./25/2022 WITH CASE DIARY, FIXED	HASAN MOMIN ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR. B M CHOUDHURY MR. N HAQUE MR K UDDIN MR. U CHOUDHURY MR S A SIKDER	PP, ASSAM
31	Crl.A./33/2022 WITH LCR 2 FILES	MRS. MANORAMA SHARMA Versus MR. NARENDRA KUMAR BEHERA	MR H GUPTA MR. R M SARMA	
32	Crl.A./80/2022 WITH OFFICE NOTE, LCR 4 FILES	SRI RAJEN BAWRI Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
33	Crl.A./124/2022 WITH OFFICE NOTE, LCR 5 FILES	ABU SAMA @ ABU SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. D SARMA MR. ABU JAHID	PP, ASSAM
34	Crl.A./138/2022 WITH OFFICE NOTE WITH I.A.(Crl.)/353/2022 in Crl.A./138/2022	SANJIB KUMAR RAY Versus THE STATE OF ASSAM AND ANR. SANJIB KUMAR RAY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM PP, ASSAM

35	I.A.(CrI.)/382/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./160/2022 WITH CrI.A./160/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
36	I.A.(CrI.)/455/2022 WITH LCR 4 FILES in CrI.A./195/2022 WITH CrI.A./195/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND ANR. MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P ADHIKARI (R2) PP, ASSAM
37	I.A.(CrI.)/588/2022 WITH LCR 5 FILES in CrI.A./6/2021 WITH CrI.A./6/2021	MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR. B D KONWAR SR. ADV. MR. B CHOWDHURY MR. R KALITA MR. S R ISLAM MR H AGARWAL MR J SINGH	PP, ASSAM PP, ASSAM MR. A T SARKAR (R2) PP, ASSAM
38	I.A.(CrI.)/675/2022 WITH LCR 5 FILES in CrI.A./14/2022 WITH CrI.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. R BARUAH MR. A SARMAH	PP, ASSAM PP, ASSAM
39	CrI.A./16/2022 WITH I.A.(CrI.)/38/2022 in CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM. BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR S BORTHAKUR MS. P BORAH	PP, ASSAM PP, ASSAM
40	I.A.(CrI.)/780/2022 CRL.PET. 246/2018(D/O) in CrI.Pet./246/2018	PAWAN KR. AGARWALA @ PABAN AGARWAL Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	CrI.Pet./875/2022 B/O	PROMOD CH DAS @ PROMOD DAS Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
42	CrI.Pet./1049/2022 WITH LCR 1 FILE, FIXED WITH	DR. NRIPEN GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
43	CrI.Pet./1040/2022	KUSUM SARMA Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	PP, ASSAM
HEARING				
44	CrI.A./264/2013 WITH LCR (FOUR FILES).	KAILASH DAS Versus THE STATE OF ASSAM AND ANR.	MR.A K TALUKDAR	MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA PP, ASSAM

45	MACApp./301/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MARAMI DAS and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MRS. S KHATANIAR (R-1,2) MR.P K DAS MRS. C DAS (R-1,2) MS S SARMA
46	CrI.A./149/2016 WITH LCR (TWO FILES).	SRI PUTUL PHUKAN Versus THE STATE OF ASSAM and 2 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A SARMA(R- 2&3) MR.G BHARADWAJ(R- 2&3) MRM P GOSWAMIR- 2and3 PP, ASSAM
47	MACApp./23/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus HANNA LOGUN	MR.K SARMA MR. R GOSWAMI MD.A HUSSAIN MR.D DAS MS. M SAIKIA MS. P BORTHAKUR MS.K M SARMA	P BARUAH P CHOUDHURY S KHANIKAR MS U DAS
48	MACApp./44/2018 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMTI NIRJUMONI BORAH CHUTIA	MS. M KASHYAP MR. K K BHATRA MR. R K BHATRA MS. S DAS MS. A KALITA	MR. T J MAHANTA, SR.ADV. A G CHOUDHURY MS. P BHATTACHARYA MR. S SINGH MR. A BORUA
49	MACApp./276/2018 WITH LCR	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday, 12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AT 10:30 AM AND WILL
RISE AT 1:15 PM AND WILL SIT AGAIN AFTER
RISING OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./1208/2022 FIXED	GAURANGA PRATIM BORA Versus THE STATE OF ASSAM AND ANR	MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/765/2022 in Crl.Pet./1208/2022	GAURANGA PRATIM BORA Versus THE STATE OF ASSAM AND ANR	MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./2480/2022 WITH CASE DIARY	NAYAN ALI Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M HUSSAIN MR. A Z AHMED MR A K DAS	PP, ASSAM
3	Bail Appln./2898/2022 WITH OFFICE NOTE	BIKRAM DEBBARMA Versus NARCOTICS CONTROL BUREAU (NCB)	MR N J DAS	SC, NCB
4	Bail Appln./2927/2022 WITH LCR	LOKMAN ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
5	Bail Appln./3102/2022 WITH LCR	SAKHI CHARAN BISWAS @ CHAKI CHARAN BIWAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
6	Bail Appln./3369/2022 FIXED	RANJIT BARMAN Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/1316/2022	NURMAHAMMAD ALI Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
8	AB/1759/2022	MD. SAHJAHAN UDDIN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
9	AB/1760/2022	MD. JIAUR RAHMAN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM

10	AB/1842/2022	UTPAL DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
11	AB/1890/2022	ABDUL BAREK Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
12	AB/1928/2022	MD. SHABIR KHAN Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
13	AB/2107/2022	MD ABDUL HAI AND ANR. Versus THE STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
14	AB/2141/2022	MEHBUB ALI Versus THE STATE OF ASSAM	MD A K AHMED	PP, ASSAM
15	AB/2152/2022	PRAN PRATIM SHARMA Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
16	AB/2293/2022	SMT. KABITA DAS Versus THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR	MR. S C KEYAL SC, NCB
17	AB/2365/2022 WITH CASE DIARY AND CASE RECORD	JABIR AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
18	AB/2503/2022	ABU SALIM Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	
19	AB/2556/2022	MD. MOSRAK ALI AND 4 ORS Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
20	AB/2651/2022	SAIFUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
21	AB/2790/2022	MD. ANAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
22	AB/2793/2022	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
23	AB/2812/2022	BABU BARMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
24	AB/2828/2022	AFJARUL ISLAM @ AFAJARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
25	AB/2829/2022	MD. RAJAB ALI Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
26	AB/2833/2022	FUJAIEL AHMED @ RAJIB AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. A. HUSSAIN	MR. B CHETRI MS. D J BORAH PP, ASSAM
27	AB/2870/2022	BISWAJIT BHATTACHARJEE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
28	AB/2895/2022	AZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
29	AB/2899/2022	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
30	AB/2903/2022	KAMALESH DEKA @ KAMALESWAR DEKA Versus THE STATE OF ASSAM	MR. S KALITA MR P DAS MS D TALUKDAR	PP, ASSAM

31	AB/2907/2022	SANJIB DAS Versus THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
32	AB/2925/2022	BINA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. R SARMA MS. D GOGOI	PP, ASSAM
33	AB/2938/2022	SHWARUFA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
34	AB/2991/2022	BISHNU GOYARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
35	AB/3043/2022	SANJIT KUMAR RAY Versus THE UNION OF INDIA	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	MR. B CHAKRAVARTY ASSTT.S.G.I.
36	AB/3048/2022	MD AHAD GANI KHAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
37	AB/3099/2022	RAJIB ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. J ABBAS (r-2,3) MR M HANDIQUE (r-2,3) MD I HUSSAIN AL AMEEN (r-2,3) PP, ASSAM
38	AB/3108/2022	BUBUL KALITA Versus THE STATE OF ASSAM	MS. S SAIKIA MR. A D CHOUDHURY	PP, ASSAM
39	AB/3115/2022	DILBAR HUSSAIN BARBHUIYA @ DILUWAR HUSSAIN BARBHUIYA @ DULU Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
40	AB/3116/2022	MAINUL ISLAM @ MAINUL HAQUE Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
41	AB/3128/2022	JARUL HAQUE Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
42	AB/3129/2022	HUMAYUN SHEIKH @ HUMAYUN ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
43	AB/3138/2022	MOHIRUDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI H A AHMED DR. R HOQUE	PP, ASSAM
44	AB/3164/2022	KUJRAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
45	AB/3201/2022	MD. SIRAJ UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
46	AB/3210/2022	GOBINDA DAS Versus THE STATE OF ASSAM	MS M KASHYAP L K BORAH	PP, ASSAM
47	AB/3214/2022	SAMIRAN NATH Versus N F RAILWAY	MS. T SOM H. H KINIMI	MR. K K PARASAR (C.G.C.) PP, ASSAM
48	AB/3340/2022	SAMUJAL BORA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
49	AB/3560/2022	MEWA BEGAM @ MEWA BIBI Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
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12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
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15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,12th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3417/2022	DEBASHIS DUTTA Versus THE STATE OF ASSAM	MR. B BURAGOHAINE	PP, ASSAM
MOTION			
2 Crl.Rev.P./568/2022 FIXED	AMLAN JYOTI BARUAH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
3 Crl.Rev.P./573/2022	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY	
4 Crl.Rev.P./576/2022	SASANKA DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	PP, ASSAM
5 Crl.Rev.P./577/2022	JABED ALI AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A U AHMED	
6 Crl.Pet./1106/2022 FIXED	RAJ BORUAH Versus THE STATE OF ASSAM AND ANR.	MR K P PATHAK MR. A R GOGOI MR. R BORA Mr. A Baruah	PP, ASSAM
7 Crl.Pet./1242/2022 B/O	SALMAN AHMED Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
8 Crl.Pet./1250/2022	AKABBAR ALI AHMED AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
9 Crl.Pet./1251/2022	BANAJIT THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. K P PATHAK MR. R BORA MR BHARGAV DAS	PP, ASSAM

10	Crl.Pet./1252/2022	GAURAV SAHA AND ANR Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
11	AB/3662/2022 B/O	DURJAY KUMAR BRAHMA NARZARY . Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
12	AB/3664/2022	SAMAD ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
13	AB/3665/2022	JABBAR ALI AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
14	AB/3667/2022	GOBIN @ GOBIND BORA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA SUSHMITA SENGUPTA	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./399/2019 WITH LCR 1 FILE	MD. BASIR AHMED Versus SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
16	Crl.Rev.P./32/2020	SHYAMAL KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. P K DAS MR. S M SARMA MR. M M DEKA	MR. R KONWAR PP, ASSAM
17	Crl.Pet./170/2020 FIXED	SMTI. CHIRASREE PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. N K KALITA (R2) MR. S DUTTA (R-2) MR D DEKA (R-2) PP, ASSAM
18	Crl.Rev.P./38/2021 WITH LCR 4 FILES	DALIM GOGOI @ DALIM KUMAR GOGOI Versus SMTI. CHANDRA PRAVA DAS	MR. K M HASSAN	MR. T BARUAH (R-1) MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
19	Crl.Rev.P./283/2022 WITH LCR 4 FILES, B/O	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN
20	Crl.A./328/2022	CHANDRA KAMAL BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R HAZARIKA MR. M J DAS MS E NATH MR. C CHAKRABORTY	PP, ASSAM
21	Crl.Pet./704/2022 FIXED	RIPUNJAY GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2711/2022 FIXED	SURATHJYOTI KALITA Versus THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	PP, ASSAM
23	Bail Appln./3202/2022 FIXED	KHUDEJA KHATUN @ HABIJA KHATUN Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
BAIL HEARING				
24	AB/1500/2022 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
25	AB/2613/2022	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. G PHUKAN MS. A CHAKRABARTY	PP, ASSAM
26	AB/2665/2022 FIXED	NILIM DUTTA @ SRI PRITHVIJEET DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI	PP, ASSAM

27	AB/3020/2022 FIXED	MD ASRAFUL ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
28	AB/3052/2022	MD. NASIR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
29	AB/3141/2022 FIXED	MONSUR HASAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
30	AB/3186/2022 FIXED	MD. SAHED ALI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
31	AB/3320/2022 FIXED	PARTHA PRATIM BASUMATARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
32	AB/3396/2022	LUIT KUMAR BARMAN Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
33	AB/3421/2022	BIMAL KONWAR Versus THE STATE OF ASSAM	MR D DEKA MR N J KUMAR MR. R KAMAN	PP, ASSAM
34	AB/3557/2022 FIXED	RAHIM BADSH AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

ORDERS

35	I.A.(CrI.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
36	I.A.(CrI.)/490/2022 FIXED in AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. Versus BIJOY NUNIA AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. S C BISWAS PP, ASSAM
	WITH AB/1229/2022	BIJOY NUNIA AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS MS. R DEVI	MRS. P GOSWAMI MS N SAIKIA PP, ASSAM
37	CrI.Rev.P./553/2022 FIXED	RITUPON HAZARIKA Versus POPY BORAH HAZARIKA	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
38	CrI.Rev.P./557/2022 FIXED	SAFIQUR RAHMAN LASKAR Versus FERDOUSARA BEGUM BARBHUIYA	MR. B U LASKAR	
39	I.A.(CrI.)/747/2022 AB 1395/2022(D/O) in AB/1395/2022	VIKASH KUMAR Versus THE STATE OF ASSAM	MR. S SAHU	PP, ASSAM
40	I.A.(Civil)/3545/2022 IN MAC.APP. 597/2022(D/O), B/O in MACApp./597/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus BEAUTI DUTTA GOGOI AND 3 ORS	MRS B ACHARYA MR. A ACHARYA	
41	I.A.(Civil)/3597/2022 in MACApp./569/2022	MRS HIRUMONI CHETIA AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LTD	MR. B BARUAH	MR. A J SAIKIA
	WITH MACApp./569/2022	NEW INDIA ASSURANCE COMPANY LTD Versus MRS HIRUMONI CHETIA AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MS S HASNU

HEARING

42	CrI.Rev.P./224/2015 WITH LCR 2 FILES	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
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WITH
Crl.M.C./294/2015
in Crl.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR
Versus
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR
MR.R KALITA
MR.R SALOI
MS.S BARUA
MRS.J M KONWAR

WITH
I.A.(Crl.)/539/2016
in Crl.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.
Versus
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR
MR.R KALITA
MR.R SALOI
MRS.J M KONWAR
MS.S BARUA

MR.K K MAHANTA
MR.K BHATTACHARJEE
MS.M BHATTACHARJEE
MR.K M MAHANTA

WITH
I.A.(Crl.)/337/2018
in Crl.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR
Versus
M/S ASSAM SUPPLY SYNDICATE
KESHAB CH BORA
Versus
SARAT CH KAKOTI AND ANR

MRS J M KONWAR
MR. R KALITA
MR. R SALOI
MR. M A LASKAR
MR M RAHMAN
MS A HUSSAIN
S AHMED

MR. K BHATTACHARJEE

43 Crl.Rev.P./295/2022
WITH LCR 3 FILES, B/O

MR J H SAIKIA (r-1)
PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR D MONDAL	07-12-2022	To	15-12-2022
7)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
8)	MR. B HALDAR	02-12-2022	To	16-12-2022
9)	MRS. B GOGOI	05-12-2022	To	16-12-2022
10)	MR. N SHARMA	05-12-2022	To	12-12-2022
11)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
12)	MR. B BARMAN	07-12-2022	To	12-12-2022
13)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
14)	MR. S SINHA	07-12-2022	To	19-12-2022
15)	MR S HOQUE	07-12-2022	To	16-12-2022
16)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
17)	MR B D DAS	12-12-2022	To	06-01-2023